

ORISSA HIGH COURT**FILING REPORT AS ON :12/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000058/2022	RASHMI METALIKS LTD. VS UNION OF INDIA	ALOK RANJAN MOHANTY VS	// ()
2	BLAPL/0008861/2022	ALOK PRADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /288 /2021 () //
3	BLAPL/0008862/2022	AMIYA MAHARANA @ BABLU VS STATE OF ODISHA	PARSURAM PANDA VS	DASPALLA /152 /2022 () //
4	BLAPL/0008863/2022	RAKESH NAIK VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	barpalli /185 /2022 () //
5	BLAPL/0008864/2022	KISHOR TANDI VS STATE OF ODISHA	DEEPANJALI SAHU VS	DHANUPALI /153 /2021 () //
6	BLAPL/0008865/2022	TUKUNA NAIK VS STATE OF ODISHA	RAMDAS ACHARY VS	LAXMISAGAR P.S. /295 /2022 () //
7	BLAPL/0008866/2022	JAGANNATH PAMBIA VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	KAKIRIGUMMA /59 /2022 () //
8	BLAPL/0008867/2022	JITU @ SANDIP KUMAR NAIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /134 /2019 () //
9	BLAPL/0008868/2022	PRAMOD KUMAR SAHOO @ KANHU VS STATE OF ODISHA	PARSURAM PANDA VS	DASPALLA /152 /2022 () //
10	BLAPL/0008869/2022	GOPAL PANGI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /29 /2021 () //
11	BLAPL/0008870/2022	JIWAN LAKRA VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /65 /2022 () //

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12	BLAPL/0008871/2022	SUDARSAN DAS VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /199 /2022 () //
13	BLAPL/0008872/2022	SUSANTA ARAKHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// /0 () //
14	BLAPL/0008873/2022	BADAL @ FAYAZUDDIN KHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /60 /2022 () //
15	BLAPL/0008874/2022	SURAJ PRAKASH VS STATE OF ODISHA	MILAN KANUNGO VS	GOLANTHARA (BERHAMPUR) /108 /2022 () //
16	BLAPL/0008875/2022	SAMEER SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /64 /2021 () //
17	BLAPL/0008876/2022	BADGA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /35 /2020 () //
18	BLAPL/0008877/2022	RAIMOHAN MANGARAJ @ TIPU VS STATE OF ODISHA	PARSURAM PANDA VS	DASPALLA /152 /2022 () //
19	BLAPL/0008878/2022	DILLIP KUMAR BISHI VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /47 /2022 () //
20	BLAPL/0008879/2022	MANAS RANJAN BHOI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES /24 /2022 () //
21	BLAPL/0008880/2022	DR. HRUSIKESH TRIPATHY VS STATE OF ODISHA	ASHOK DAS VS	BAIDYANATHPUR /186 /2018 () //
22	BLAPL/0008881/2022	SURAJ BUDA @ CHAHALU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BRAJARAJNAGAR /66 /2022 () //
23	BLAPL/0008882/2022	RUNJAY MEHETA	ANANTA NARAYAN PATTANAYAK	NCB BHUBANESWAR /4 /2022

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		VS	VS	()
24	BLAPL/0008883/2022	STATE OF ODISHA P. KAMESWAR	SAMVIT MOHANTY	// TIRTOL /401 /2022
		VS	VS	()
25	BLAPL/0008884/2022	STATE OF ODISHA KANGALI BEHERA	SAMVIT MOHANTY	// ABHAYACHANDPUR /66 /2020
		VS	VS	()
26	BLAPL/0008885/2022	STATE OF ODISHA INDRAJIT SAHU	DURLLABHA RANJAN MISHRA	// SONEPUR /160 /2022
		VS	VS	()
27	BLAPL/0008886/2022	STATE OF ODISHA BIPIN SAHU	BIJAYA KUMAR RAGADA	// SOHELLA /118 /2022
		VS	VS	()
28	BLAPL/0008887/2022	STATE OF ODISHA BALARAM PADHY	TIRTH KUMAR SAHU	// RAYAGADA TOWN /191 /2021
		VS	VS	()
29	BLAPL/0008888/2022	STATE OF ODISHA HAGURU @ KANHA NAIK	ARUN KUMAR DAS (1)	// BALIMI /16 /2015
		VS	VS	()
30	BLAPL/0008889/2022	STATE OF ODISHA HAGURU @ KANHA NAIK	ARUN KUMAR DAS (1)	// BALIMI /46 /2015
		VS	VS	()
31	BLAPL/0008890/2022	STATE OF ODISHA SANGRAM KESHARI BARIK	UNMESH CHANDRA JENA	// SABARANG /110 /2022
		VS	VS	()
32	BLAPL/0008891/2022	STATE OF ODISHA SIDHESWAR ROUT	AMULYA RATNA PANDA	// //0
		VS	VS	()
33	BLAPL/0008892/2022	STATE OF ODISHA SIBA PARAJA	BIJAYA KUMAR RAGADA	// KORAPUT TOWN /198 /2022
		VS	VS	()
34	BLAPL/0008893/2022	STATE OF ODISHA BABU @ UMAKANTA DAS	TANMAYA KUMAR MOHANTY	// KHANDAGIRI P.S. /341 /2016
		VS	VS	()

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35	BLAPL/0008894/2022	STATE OF ODISHA SUSAMA NAIK VS	TANMAYA KUMAR MOHANTY VS	// / /0 ()
36	BLAPL/0008895/2022	STATE OF ODISHA DINABANDHU BEHERA VS	SOUMYA MISHRA VS	// KANIHA /226 /2021 ()
37	BLAPL/0008896/2022	STATE OF ODISHA SIBA NAG VS	SANGRAM KESHARI ROUT VS	// KORAPUT TOWN /88 /2017 ()
38	BLAPL/0008897/2022	STATE OF ODISHA RAJKUMAR BARIHA VS	JAYADEBA BEHERA VS	// KHAPRAKHOL /107 /2022 ()
39	BLAPL/0008898/2022	STATE OF ODISHA RABINDRA PRADHAN VS	SURYAKANTA DWIBEDI VS	// / /0 ()
40	BLAPL/0008899/2022	STATE OF ODISHA LOKESH @ LUKESH SINGH @ PINTU @ LAMBO @ GSBTU VS	SOUMYA NARAYAN MISHRA (4) VS	// SORO /392 /2021 ()
41	BLAPL/0008900/2022	STATE OF ODISHA TUNI DAS VS	SAKTI PRASAD DAS VS	// / /0 ()
42	BLAPL/0008901/2022	STATE OF ODISHA DILESWAR BEHERA @ DILU VS	TIRTH KUMAR SAHU VS	// DHENKANAL TOWN /298 /2022 ()
43	BLAPL/0008902/2022	STATE OF ODISHA BULU @ BHARAT GHIBILA VS	SURYAKANTA DWIBEDI VS	// MANAMUNDA /39 /2020 ()
44	BLAPL/0008903/2022	STATE OF ODISHA DHANBHUJA PODH VS	SURYAKANTA DWIBEDI VS	// BELPARA /93 /2020 ()
45	BLAPL/0008904/2022	STATE OF ODISHA NITYANANDA MEHER VS STATE OF ODISHA	JAYADEBA BEHERA VS	// BELPARA /120 /2022 () //

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46	BLAPL/0008905/2022	BALAKRISHNA KARADA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /103 /2021 () //
47	BLAPL/0008906/2022	DILLIP BAGH @ KALIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOLAMUNDA /112 /2022 () //
48	BLAPL/0008907/2022	SUSIL KUMAR PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR SADAR /167 /2022 () //
49	BLAPL/0008908/2022	BEMPHI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /104 /2021 () //
50	BLAPL/0008909/2022	SUSHANTA BEHERA VS STATE OF ODISHA	LALIT SAHU VS	DEOGAON /51 /2022 () //
51	BLAPL/0008910/2022	RANJAN @ MANORANJAN BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	TANGI /79 /2022 () //
52	BLAPL/0008911/2022	CHITRASEN APAT VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	RUGUDI /65 /2022 () //
53	BLAPL/0008912/2022	SAMIRA @ SOUMYA RANJAN DAS VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL TOWN /345 /2022 () //
54	BLAPL/0008913/2022	RITA SAMAL VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	CUTTACK SADAR /485 /2020 () //
55	BLAPL/0008914/2022	SRIDHAR NAYAK VS STATE OF ODISHA	MADHUMITA NAIK VS	SORO /319 /2022 () //
56	BLAPL/0008915/2022	SMRUTI RANJAN MOHANTY VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BADAGODA P.S. /247 /2022 () //
57	BLAPL/0008916/2022	ROHIT UMAR	BIBHU PRASAD MOHANTY	SUNDARGARH TOWN /305 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008917/2022	GOVINDA PANGI	MANORANJAN PADHY	BOIPARIGUDA /153 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008918/2022	SANATAN NAIK	MANORANJAN PADHY	BADAGADA /312 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008919/2022	TINKARU @ SOUBHAGYA NAIK	AMIT KUMAR NATH	HINDOL /94 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008920/2022	JIBAN BHOI @ JEEVAN BHOI	ANANTA NARAYAN PATTANAYAK	LINGARAJ P.S. /121 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008921/2022	MADAN MOHAN SAHOO	SK. ZAFARULLA	DHENKANAL SADAR /253 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008922/2022	DEEPAK RAI	SUCHIT KUMAR NAYAK	MOHANA /33 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008923/2022	LOKESH @ LUKESH SINGH @ PINTU @ LAMBO @ GUNDA	ANANTA NARAYAN MISHRA 4	SORO /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008924/2022	SAMSHER ALAM @ BABULU	BIBHU PRASAD MOHANTY	SUNDARGARH TOWN /289 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008925/2022	RAJA NAIK	J.K.KHANDAYATRAY	TANGI (KHURDA) /63 /2001
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008926/2022	DILLIP KUMAR NAYAK	AMULYA PRASAD NAYAK	NAYAGARH /83 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000430/2022	JUDHISTIR SAHU	ADV.	//
		VS	VS	()

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		DASARATHI ROUT		//
69	CMAPL/0000431/2022	AMAR SINGH BENGRA @ BHENGRA	ADV.	//
		VS	VS	0
		STATE OF ORISSA		//
70	CMAPL/0000432/2022	SARAT KUMAR JENA	ADV.	//
		VS	VS	0
		ARUPANANDA JENA		//
71	CMAPL/0000433/2022	SARAT KUMAR JENA	ADV.	//
		VS	VS	0
		ARUPANANDA JENA		//
72	CMAPL/0000434/2022	M/S.SHREE MANDIRA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		COMMNR. OF SALES TAXES,ODISHA		//
73	CMP/0000892/2022	RAGHUNATH PATI	DIPAK DEY	//
		VS	VS	0
		DR.LABANYA CHANDRA SAHOO		//
74	CMP/0000893/2022	BIPIN BEHARI SAHOO	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
		NARAYAN MALIK		//
75	CMP/0000894/2022	MANASI JENA	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		ARAKHITA OJHA		//
76	CMP/0000895/2022	SANJEEB KUMAR MOHAPATRA	BANSHIDHAR BAUG	//
		VS	VS	0
		MANORAMA MOHAPATRA		//
77	CMP/0000896/2022	DAYANIDHI PANIGRAHI	VIVEKANAND JENA	//
		VS	VS	0
		NARENDRA PRASAD BARIK		//
78	CMP/0000897/2022	JINMAYEE DAS	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		SHANTILATA ROUT		//
79	CMP/0000898/2022	PRAKASH KUMAR ROUT	TUSAR KUMAR MISHRA	//
		VS	VS	0
		JAGABANDHU BISWAL		//

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80	CMP/0000899/2022	R.RAJALAXMI VS R.JYOTI	LALIT KUMAR MAHARANA VS	// 0 //
81	CMP/0000900/2022	NARSINGHA @ NRUSINGHA BEHERA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
82	CONTC/0005658/2022	PURNA CHANDRA DEHURY VS BIJAYA KUMAR MISHRA,ENGNR IN CHIEF WATER RESOURCE DEPT.,BBSR	ADV. VS	// 0 //
83	CONTC/0005659/2022	ANADI SUNANI VS ANU GARG, PRINCIPAL SECY. TO GOVT., W.R DEPT.	ADV. VS	// 0 //
84	CONTC/0005660/2022	KSHIRASINDHU ROUT VS ASWATHY .S., I.A.S.	ADV. VS	// 0 //
85	CONTC/0005661/2022	BIRANCHI NARAYAN SITHA VS MAKARANDA BEURA,C.D.M AND P.H.O,NAYAGARH	ADV. VS	// 0 //
86	CONTC/0005662/2022	MANOJ KUMAR SAHOO VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
87	CONTC/0005663/2022	RABINDRA KUMAR PRADHAN VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
88	CONTC/0005664/2022	NIRANJAN BHUYAN VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
89	CONTC/0005665/2022	BASANTA KUMAR PATRA VS STATE OF ODISHA, HEALTH AND F.W. DEPT., ODISHA	ADV. VS	// 0 //
90	CONTC/0005666/2022	NARESH DIGAL VS STATE OF ODISHA, SCHOOL AND MASS EDUCATION DEPT., ODISHA	ADV. VS	// 0 //
91	CONTC/0005667/2022	RAJESH KUMAR BISHI	adv.	//

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		VS	VS	0
		UDAYANATH MAJHI, D.E.O., BOUDH		//
92	CONTC/0005668/2022	SANGRAM PATTANAİK	DAYANANDA MOHAPATRA	//
		VS	VS	0
		ANU GARG, I.A.S.		//
93	CONTC/0005669/2022	KESHAB CHANDRA BEHERA	ADV.	//
		VS	VS	0
		RAJEDNRA NARJAYAN KAR, TAHASILDAR, BAHANAGA		//
94	CONTC/0005670/2022	BHISMA DEV BAG	adv.	//
		VS	VS	0
		SASWATH MISHRA, IAS		//
95	CONTC/0005671/2022	KRUTIVAS PRADHAN	ADV.	//
		VS	VS	0
		ASWASTHI S., IAS		//
96	CONTC/0005672/2022	AJAY KUMAR MANDANGI	ADV.	//
		VS	VS	0
		SURENDRAKUMAR, I.A.S.		//
97	CONTC/0005673/2022	BABULA NAYAK	KISHORE KUMAR JENA	//
		VS	VS	0
		SUBASIS PALTA, L.A. COLLECTOR, CUTTACK		//
98	CONTC/0005674/2022	ANANDA GOUDA	ADV	//
		VS	VS	0
		ARUN KUMAR SHUKLA, EXECUTIVE ENGINEER, MINOR IRRIGATION, GANJAM		//
99	CONTC/0005675/2022	RABI SETHI	ADV	//
		VS	VS	0
		ARUN KUMAR SHUKLA, EXECUTIVE ENGINEER, MINOR IRRIGATION, GANJAM		//
100	CONTC/0005676/2022	GANDHARBA DAS	ADV	//
		VS	VS	0
		ARUN KUMAR SHUKLA, EXECUTIVE ENGINEER, MINOR IRRIGATION, GANJAM		//
101	CONTC/0005677/2022	BALARAM JENA	SADASIVA PATRA	//
		VS	VS	0
		VINEET PANDEY, SECRETARY (POSTS), POSTAL DIRECTORATE, NEW DELHI		//
102	CONTC/0005678/2022	TILOTTAMA DEI	ADV	//
		VS	VS	0

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103	CONTC/0005679/2022	RAGHURAM IYER, DIRECTOR, SCERT, BBSR BIDYADHAR SAHOO VS	ADV VS	// // 0
104	CONTC/0005680/2022	ANU GARG, I.A.S MANJULATA DAS VS	ADV VS	// // 0
105	CONTC/0005681/2022	RAGHURAM IYER, DIRECTOR, SCERT, BBSR PRASAD NAIK VS	SHASHI BHUSAN JENA VS	// // 0
106	CONTC/0005682/2022	SANJEEV CHOPRA, I.A.S. HRUDANANDA JENA VS	ADV VS	// // 0
107	CONTC/0005683/2022	RAGHURAM IYER, DIRECTOR, SCERT, BBSR KRUSHNA CHANDRA SAMAL VS	ADV VS	// // 0
108	CONTC/0005684/2022	RAGHURAM IYER, DIRECTOR, SCERT, BBSR NIRANJAN SWAIN VS	ADV VS	// // 0
109	CONTC/0005685/2022	RAGHURAM IYER, DIRECTOR, SCERT, BBSR SANAT KUMAR BEHERA VS	ADV VS	// // 0
110	CONTC/0005686/2022	ASWATHI S, I.A.S. NILKAMAL TUNGA VS	ADV VS	// // 0
111	CONTC/0005687/2022	TAHASILDAR,MAHAKALAPARA RAMARAMAN PANDA VS	PRASANNA KUMAR RATH VS	// // 0
112	CONTC/0005688/2022	NIKUNJA BIHARI DHAL, I.A.S. RAMAKANTA BHAL VS	JAYAKRISHNA MOHAPATRA VS	// // 0
113	CONTC/0005689/2022	SUSHANTA SUTAR, TAHASILDAR, BHADRAK SAMIR KUMAR MAITY VS	ADV VS	// // 0
		ASWATHY S., I.A.S.		//

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114	CONTC/0005690/2022	DEVARAJ SWAIN VS SUBHRA MOHANTY, O.A.S.	RAJJEET ROY VS	// 0 //
115	CONTC/0005691/2022	SUBASH CHANDRA MOHANTY VS RAJ KUMAR SHARMA, COMMNR CUM SECY, H AND FW , BBSR	ADV VS	// 0 //
116	CONTC/0005692/2022	DIPAK KUMAR SETHI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
117	CONTC/0005693/2022	M/S PAYIK SENTINELS PVT. LTD., BBSR VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// 0 //
118	CONTC/0005694/2022	PRATIMA BHUYAN VS SUJATA R. KARTIKYON, I.A.S	ADV VS	// 0 //
119	CONTC/0005695/2022	BINA BEHERA VS REGISTRAR CO OPERATION DEPT., BBSR	ADV VS	// 0 //
120	CONTC/0005696/2022	KAILASH CHANDRA BEHERA VS SUBHRA MOHANTY, O.A.S.	RAJJEET ROY VS	// 0 //
121	CONTC/0005697/2022	PABITRA KUMAR SAHU VS SUBHRA MOHANTY, O.A.S.	RAJJEET ROY VS	// 0 //
122	CONTC/0005698/2022	RANJIT KUMAR GOUDA VS SUBHRA MOHANTY, O.A.S.	RAJJEET ROY VS	// 0 //
123	CONTC/0005699/2022	GOPAL CHANDRA BHOI VS ASWATHY., S. I.A.S.	ADV VS	// 0 //
124	CONTC/0005700/2022	HAREKRUSHNA BARIK VS ASWATHY., S, PRINCIPAL SECY., S AND ME. DEPT.	ADV VS	// 0 //
125	CONTC/0005701/2022	SOBHAGYA KUMAR ROUT	ADV	//

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		VS	VS	()
126	CONTR/0000054/2022	ASHISH THAKRE, I.A.S PRAVAT KUMAR SETHI	SIVA SANKAR CHAINI	// / /0
		VS	VS	()
127	CRLA/0000776/2022	PRATEEK SINGH, I.P.S. SACHIDANANDA PRUSTY	SOURA CHANDRA MOHAPATRA	// AUL /145 /2016
		VS	VS	()
128	CRLA/0000777/2022	STATE OF ODISHA BHIKARI @ PRADIPTA KUMAR JENA	ARIJEET MISHRA	// ITAMATI /52 /2019
		VS	VS	()
129	CRLA/0000778/2022	STATE OF ODISHA GOBARA @ GOBARDHAN JENA @ DINABANDHU	RADHIKA RANJAN BHATTACHARYA	// JAJPUR TOWN /131 /2012
		VS	VS	()
130	CRLA/0000779/2022	STATE OF ODISHA PRASANTA BARIK	AMITAV TRIPATHY	// NUAGAON /62 /2017
		VS	VS	()
131	CRLA/0000780/2022	STATE OF ODISHA RAMAKANTA DIGAL	SOUGAT DASH	// SARANGADA /111 /2016
		VS	VS	()
132	CRLA/0000781/2022	STATE OF ODISHA RAMESH BEHERA	SOURA CHANDRA MOHAPATRA	// NIALI /14 /2008
		VS	VS	()
133	CRLA/0000782/2022	STATE OF ODISHA DAMODAR DAS	ASHIS RANJAN MOHANTY	// BHUBANESWAR VIGILANCE /53 /2008
		VS	VS	()
134	CRLA/0000783/2022	STATE OF ODISHA(VIG.) KUNJA BIHARI BAG	MANAS KUMAR CHAND	// AMPANI /1 /2016
		VS	VS	()
135	CRLA/0000784/2022	STATE OF ODISHA SIPU @ MANOJ PATRA	PRANAYA SWAIN	// HARICHANDANPUR /73 /2022
		VS	VS	()
136	CRLA/0000785/2022	STATE OF ODISHA PRASANT KUMAR PRADHAN	BIKRAM KESHARI BAL	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLA/0000786/2022	KALYANI TRIPATHY URMILA PRADHAN VS	BIKRAM KESHARI BAL VS	// / /0 ()
138	CRLA/0000787/2022	KALYANI TRIPATHY BASUDEV SAHOO VS	RAMANI KANTA PATTANAİK VS	// CUTTACK VIGILANCE /49 /2017 ()
139	CRLA/0000788/2022	STATE OF ODISHA(VIG.) SASHIKANTA SATAPATHY VS	PRADEEP KUMAR MAHAPATRA VS	// BHUBANESWAR G.R.P.S. /1 /2014 ()
140	CRLLP/0000037/2022	STATE OF ODISHA VS	DILIP KUMAR MISRA, AGA VS	// SAHADEV KHUNTA /67 /2021 ()
141	CRLMA/0000251/2022	RAJA @ DEBAJYOTI DAS KANGALI CHARAN JENA VS	BRAJABANDHU BISWAL VS	// BALIANTA P.S. /214 /2021 ()
142	CRLMA/0000252/2022	STATE OF ODISHA MARKATKESHARI DAS VS	ASHIS KUMAR MISHRA VS	// AINTHAPALI /246 /2019 ()
143	CRLMC/0002539/2022	STATE OF ODISHA JANATA JHA VS	PRIYA RANJAN SINGH VS	// BARBİL /58 /2010 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *)
144	CRLMC/0002540/2022	ASST.DIRECTOR ENFORCEMENT DIRECTORATE,GOVT. OF INDIA KARNA BALIARSINGH VS	MAHES DAS VS	CRMC/0000005/2016 KOTOAGARH /10 /2007 ()
145	CRLMC/0002541/2022	STATE OF ODISHA HARI KUMBHAR@MURULU VS	SOUBHAGYA KUMAR DASH VS	// / /0 ()
146	CRLMC/0002542/2022	STATE OF ODISHA PABITRA KUMAR DAS VS	SUBAS CHANDRA DAS VS	// / /0 ()
147	CRLMC/0002543/2022	STATE OF ODISHA PITABASH MISHRA VS	BIDYADHAR MANASINGH VS	// TUREİKELA /134 /2021 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002544/2022	SUHASINI OJHA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY 2 VS	BADAGODA P.S. /186 /2020 () //
149	CRLMC/0002545/2022	KAMALAKANTA RAY VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	// /0 () //
150	CRLMC/0002546/2022	MANOJ KUMAR BARIK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	BARANGA /155 /2020 () //
151	CRLMC/0002547/2022	NIRANJAN BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	KHUNTUNI /64 /2014 () //
152	CRLMC/0002548/2022	BALDEV DURIA VS STATE OF ODISHA	TRILOCHAN NANDA VS	LAKHANA /27 /2017 () //
153	CRLMC/0002549/2022	SURYA KANTA RAY VS STATE OF ODISHA(VIG.)	BISWA KUMAR MISHRA VS	CUTTACK VIGILANCE /10 /2016 () //
154	CRLMC/0002550/2022	PRADEEPTA KUMAR BEHERA@SAGAR BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BANKI /142 /2021 () //
155	CRLMC/0002551/2022	GOURI SHANKAR MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// /0 () //
156	CRLMC/0002552/2022	RAJIV MOHANTY VS S.SATISH KUMAR	BITAS KUMAR SWAIN VS	// /0 () //
157	CRLMC/0002553/2022	PRABHAT KUMAR BHOLA VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /322 /2021 () //
158	CRLMC/0002554/2022	RAKESH AGARAWAL@PINTU AGARWAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /37 /2021 () //
159	CRLMC/0002555/2022	RAMA BISWAL	SAKTI PRASAD DAS	TANGI (KHURDA) /65 /2007

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0002556/2022	STATE OF ODISHA SAMBIT SATAPATHY	SOUBHAGYA SWAIN	// KUAKHIA /274 /2022
		VS	VS	()
161	CRLMC/0002557/2022	STATE OF ODISHA CHANDAN PATRA	UNMESH CHANDRA JENA	// JAKHAPURA /41 /2019
		VS	VS	()
162	CRLMC/0002558/2022	STATE OF ODISHA DHANA@SARADA SAHOO	ASHOK KUMAR PATTANAIAK A	// BARAMBA /139 /2011
		VS	VS	()
163	CRLMC/0002559/2022	STATE OF ODISHA RAKESH@KARTIKA BARAL	TANMAYA KUMAR MOHANTY	// NAYAPALLI P.S. /430 /2016
		VS	VS	()
164	CRLMC/0002560/2022	STATE OF ODISHA TINKU SAGARIA	SANTOSH KUMAR DASH	// NABARANGAPUR TOWN /233 /2013
		VS	VS	()
165	CRLMC/0002561/2022	STATE OF ODISHA NIRANJAN BEHERA	ANIRUDHA DAS	// KHUNTUNI /147 /2014
		VS	VS	()
166	CRLMC/0002562/2022	STATE OF ODISHA JAGANNATH DAS	GOPAL PRASAD JENA	// JAGATPUR /53 /2018
		VS	VS	()
167	CRLMC/0002563/2022	STATE OF ODISHA LAXMIDHAR NAYAK	DEVASHIS PANDA	// / /0
		VS	VS	()
168	CRLMC/0002564/2022	SAKHI NAYAK ANITA MATI	SMRUTI RANJAN MOHAPATRA	// SALIPUR /119 /1993
		VS	VS	()
169	CRLMC/0002565/2022	STATE OF ODISHA SATYAJIT DASH	AJAYA KUMAR MOHARANA	// TIRTOL /214 /2022
		VS	VS	()
170	CRLMC/0002566/2022	STATE OF ODISHA RAGHUNATH PANIGRAHI	JAJATI KESHARI KHUNTIA	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002567/2022	STATE OF ODISHA TUKUNA PRADHAN@TUKUNA VS	PARTHA SARATHI DAS VS	// KODALA /123 /2011 ()
172	CRLMC/0002568/2022	STATE OF ODISHA PARTHA SARATHI DAS VS	LALITENDU MISHRA VS	// /0 ()
173	CRLMC/0002569/2022	STATE OF ODISHA PARTHA SARATHI DAS VS	LALITENDU MISHRA VS	// /0 ()
174	CRLMP/0001883/2022	STATE OF ODISHA MADHUSMITA DASH VS	SRINIVAS MOHANTY VS	// /0 ()
175	CRLMP/0001884/2022	STATE OF ODISHA JANU RANA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// /0 ()
176	CRLMP/0001885/2022	STATE OF ODISHA KAMI BEHERA VS	K.C.RAJGURU MOHAPATRA VS	// /0 ()
177	CRLMP/0001886/2022	STATE OF ODISHA JANAKI DAS VS	SANJAY KUMAR PATTANAİK VS	// /0 ()
178	CRLMP/0001887/2022	STATE OF ODISHA RADHESHYAM JAISWAL VS	SARADA PRASAD DASH VS	// /0 ()
179	CRLMP/0001888/2022	STATE OF ODISHA SUBHASHREE NAYAK VS	SUSANTA KUMAR BARAL VS	// /0 ()
180	CRLMP/0001889/2022	STATE OF ODISHA SAGARMAL SHARMA VS	SUSANTA KUMAR BARAL VS	// /0 ()
181	CRLMP/0001890/2022	STATE OF ODISHA KABITA SWAIN VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0001891/2022	RAMACHANDRA SAHU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ / 0 0 //
183	CRLMP/0001892/2022	SATYAJIT PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
184	CRLMP/0001893/2022	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
185	CRLMP/0001894/2022	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	/ / 0 0 //
186	CRLMP/0001895/2022	SUSANTA KUMAR BALIARSINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
187	CRLMP/0001896/2022	RAJU PODHA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
188	CRLMP/0001897/2022	QUARTZ INFRA AND ENGINEERING PVT LTD VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	/ / 0 0 //
189	CRLMP/0001898/2022	QUARTZ INFRA AND ENGINEERING PVT. LTD. VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	/ / 0 0 //
190	CRLMP/0001899/2022	BIKRAM KESHARI PATI VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ / 0 0 //
191	CRLMP/0001900/2022	AMARENDRA NARAYAN SARANGI VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	/ / 0 0 //
192	CRLMP/0001901/2022	SARAJINI PADHIARY @ RAUT VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ / 0 0 //
193	CRLREV/0000435/2022	MITA DAS	LINGARAJ DASH	/ / 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SUMANTA DASH		//
194	CRLREV/0000436/2022	RAHUL DIGAL	KARTIK CHANDRA TRIPATHY	//0
		VS	VS	0
		STATE OF ODISHA		//
195	CRLREV/0000437/2022	HEMANTA KUMAR SINGH @ SING	KAMALAKANTA MOHANTA	//0
		VS	VS	0
		SARATHI PATRA		//
196	CRP/0000019/2022	TRIVENI MAZDOOR SABHA	KSHIROD KUMAR ROUT	//
		VS	VS	0
		PRAVEEN KUMAR MAHANTA		//
197	FAO/0000361/2022	MANAGER,M/S. NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		NABA BARAL		//
198	FAO/0000362/2022	MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		BASANTA BISWAL		//
199	FAO/0000363/2022	SANJEEB KUMAR MOHAPATRA	BANSHIDHAR BAUG	//
		VS	VS	0
		MANORAMA MOHAPATRA		//
200	FAO/0000364/2022	MUNI DEVI	SATYABAN SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
201	ITA/0000070/2022	M/S L.A. DEVELOPERS	PRAKASH CHANDRA SETHI	//
		VS	VS	0
		COMMISSIONER OF INCOME TAX 1,		//
202	MACA/0000453/2022	ANJITA BEHERA	BISWAJIT MOHANTY	//
		VS	VS	0
		SANTOSH KUMAR SAHOO		//
203	MACA/0000454/2022	BARSA DHIR @ SINGH	BISWAJIT MOHANTY	//
		VS	VS	0
		DHRUBA CHARAN DHIR		//
204	MACA/0000455/2022	CHOLA MS G.I.CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	MACA/0000456/2022	PRAVATI PATI THE MANAGER CLAIMS, M/S. CHOLAMANDALAM EXPORTS LTD. VS	G.P DUTTA VS	// // 0
206	MACA/0000457/2022	GAYATRI PRADHAN THE ORIENTAL INSURANCE CO. LTD. VS	G.P DUTTA VS	// // 0
207	MATA/0000179/2022	SAKUNTALA HARIJAN SISIRA KUMAR SWAIN VS	BAMADEV BARAL VS	// // 0
208	MATA/0000180/2022	CHINMAYEE SWAIN VIVEK NAYAK VS	AMITAV TRIPATHY VS	// // 0
209	MATA/0000181/2022	MANISHA NAYAK BIJAYA NAYAK@JENA VS	BHAWANI SANKAR PANIGRAHI VS	// // 0
210	RPFAM/0000215/2022	DILLIP KUMAR JENA RADHAKANTA CHHATAR VS	DINESH KUMAR MOHANTY VS	// // 0
211	RPFAM/0000216/2022	MEENAKA CHHATAR SWAGATIKA DASH VS	J.K.MISHRA (2) VS	// // 0
212	RPFAM/0000217/2022	RAJU NATH GOBINDA CHANDRA DASH VS	HARA PRASAD RATH VS	// // 0
213	RPFAM/0000218/2022	SUNANDA DASH @ MISHRA GAYADHAR MUDULI VS	SUSANTA KUMAR NATH VS	// // 0
214	RSA/0000215/2022	ANNAPURNA MUDULI BELAN BIBI VS	AJIT CHANDRA MOHAPATRA VS	// // 0
215	RSA/0000216/2022	SK.ALLAUDDIN SK. ALLAUDDIN VS	JAYADEBA BEHERA VS	// // 0
		RAMANATH SAHU		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	RSA/0000217/2022	ADITYA NARAYAN MOHAPATRA VS PURNA CHANDRA SAMANTARAY	KISHORE KUMAR MISHRA VS	// ()
217	RVWPET/0000227/2022	PRESIDENT,K.S.U.B.COLLEGE,BHANJANAGAR VS RABINARAYAN RATH	GOPAL KRISHNA NAYAK VS	// ()
218	RVWPET/0000229/2022	O.I.C. (T.P.CLAIMS),SHRIRAM G.I.CO.LTD. VS BHAGIRATHI KHUNTIA	G.P DUTTA VS	// ()
219	RVWPET/0000230/2022	RATIKANTA PANIGRAHI VS STATE OF ODISHA	KARUNAKAR RATH VS	// ()
220	TRP(C)/0000345/2022	SUNITA SAMAL VS RAJAT RANJAN DAS	CHITTA RANJAN SAHU VS	// ()
221	TRP(C)/0000346/2022	SALINA BHUYAN VS ASHAKTA KUMAR PRADHAN	MANORANJAN ACHARYA VS	// ()
222	TRP(C)/0000347/2022	BAIJAYANTI SARANGI VS MANAS RANJAN MOHAPATRA	ABHILASH MISHRA VS	// ()
223	TRP(C)/0000348/2022	SWOPNA RANI GOCHHAYAT VS BIBHUDUTTA GOCHHAYAT	AJAYA NAYAK VS	// ()
224	TRPCRL/0000076/2022	NARAYAN SAHU@NALU SAHU VS KALPANA SAHU	MANORANJAN ACHARYA VS	DASPALLA /76 /2017 ()
225	TRPCRL/0000077/2022	NABA SAHU VS STATE OF ODISHA	MANORANJAN ACHARYA VS	DASPALLA /76 /2017 ()
226	TRPCRL/0000078/2022	KALANDI CHARAN DAS VS SUBHASHREE KUANR	SATYA NARAYAN MISHRA 4 VS	/ /0 ()
227	WA/0001201/2022	STATE OF ODISHA	DHANANJAYA MUND, AGA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WA/0001202/2022	PRASANTA KUMAR BEHERA STATE OF ODISHA	SANJAY RATH, ASC	//
		VS	VS	0
229	WA/0001203/2022	PRAKASH KUMAR SETHI STATE OF ODISHA	TAPAS KUMAR PRAHARAJ, S.C.	//
		VS	VS	0
230	WA/0001204/2022	SANJIT KUMAR PRADHAN STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
231	WA/0001205/2022	SHRADHANJALI DASH STATE OF ODISHA	Y. S. P. BABU, AGA	//
		VS	VS	0
232	WA/0001206/2022	SATYA RANJAN DAS SASHI BHUSAN DASH	ADV.	//
		VS	VS	0
233	WA/0001207/2022	COLLELCTOR, KORAPUT STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	//
		VS	VS	0
234	WP(C)/0023428/2022	SUNITA KUMARI HOTTA SAROJ KANTA PRADHAN	ANIL KUMAR DAS	//
		VS	VS	0
235	WP(C)/0023429/2022	STATE OF ODISHA DR. UTKAL RANJAN ACHARYA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
236	WP(C)/0023430/2022	STATE OF ODISHA MAHENDRA NAYAK	SUBAS CHANDRA DAS	//
		VS	VS	0
237	WP(C)/0023431/2022	STATE OF ODISHA BANSIDHAR SETHI	MANAS PATI	//
		VS	VS	0
238	WP(C)/0023432/2022	STATE OF ORISSA SANTOSH KUMAR PATHI	SUBAS CHANDRA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0023433/2022	STATE OF ODISHA DEBADHI CHARAN SAHU VS	MANAS PATI VS	// // ()
240	WP(C)/0023434/2022	STATE OF ORISSA LAMBODAR JENA VS	SUBAS CHANDRA DAS VS	// // ()
241	WP(C)/0023435/2022	STATE OF ODISHA RAJENDRA NARAYAN NAYAK VS	SUBAS CHANDRA DAS VS	// // ()
242	WP(C)/0023436/2022	STATE OF ODISHA SADANANDA DASH VS	NIRMAL CHANDRA DAS VS	// // ()
243	WP(C)/0023437/2022	SECY. KORAPUT CENTRAL CO-OPERATIVE BANK LTD. DIBAKAR SAMANTARAY VS	SUBAS CHANDRA DAS VS	// // ()
244	WP(C)/0023438/2022	STATE OF ODISHA AJYA BISWAL VS	SUBAS CHANDRA DAS VS	// // ()
245	WP(C)/0023439/2022	STATE OF ODISHA BHAGABAN GAUDA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
246	WP(C)/0023440/2022	STATE OF ODISHA UJJAL MINZ VS	BHAKTA RANJAN BARIK VS	// // ()
247	WP(C)/0023441/2022	STATE OF ODISHA BHAGABAN GAUDA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
248	WP(C)/0023442/2022	STATE OF ODISHA MANJULA PANDA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
249	WP(C)/0023443/2022	STATE OF ODISHA SIMANCHALA GOUDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0023444/2022	ABHINANDAN DASH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
251	WP(C)/0023445/2022	TAMADA PARVATHI @ R.PARVATI @ T. PARVATI VS SUB-COLLECTOR, GUNUPUR	BIRAJA PRASANNA DAS VS	// 0 //
252	WP(C)/0023446/2022	NARAHARI PRUSTY VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
253	WP(C)/0023447/2022	M/S SHREE GANAPATI RICE INDUSTRIES (P) LTD. VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
254	WP(C)/0023448/2022	SIBARAM SABAT VS STATE OF ORISSA	DIGAMBAR SETHI VS	// 0 //
255	WP(C)/0023449/2022	PRADEEP KUMAR SAHU VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0023450/2022	RAJANI RANI PADHY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
257	WP(C)/0023451/2022	NARENDRA KUMAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0023452/2022	PRAMOD KUMAR BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0023453/2022	SMC OF PATENIGAON GOVT. PRIMARY SCHOOL, PATENIGAON VS STATE OF ODISHA	DILLIP KUMAR SWAIN VS	// 0 //
260	WP(C)/0023454/2022	KAILASH CHANDRA BEHERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0023455/2022	SARAT CHANDRA SAHU	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0023456/2022	ASHOK KUMAR MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0023457/2022	DIGAMBAR SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0023458/2022	STATE OF ODISHA	DHANANJAYA MUND, AGA	//
		VS	VS	0
		SANTOSHINI DASH		//
265	WP(C)/0023459/2022	KESHAB CHARAN JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0023460/2022	NRUSINGHA CHARAN MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
267	WP(C)/0023461/2022	SUBAS CHANDRA JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0023462/2022	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	//
		VS	VS	0
		SIPRARANI CHOUDHURY		//
269	WP(C)/0023463/2022	MANORAMA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0023464/2022	GAGAN BIHARI PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0023465/2022	BIJOY KUMAR PANI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
272	WP(C)/0023466/2022	NIRANJAN NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0023467/2022	STATE OF ODISHA BIDYADHAR KHUNTIA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0023468/2022	STATE OF ORISSA BISWAMBHAR ACHARYA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0023469/2022	STATE OF ORISSA NAROTTOMA SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
276	WP(C)/0023470/2022	STATE OF ODISHA BHASKAR CHANDRA SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
277	WP(C)/0023471/2022	STATE OF ORISSA BAIKUNTHANATH SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0023472/2022	STATE OF ORISSA PARSURAM MEHER VS	DILLIP KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0023473/2022	STATE OF ODISHA CHANDRA SEKHAR NAIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
280	WP(C)/0023474/2022	STATE OF ORISSA RANJIT MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0023475/2022	STATE OF ODISHA MUKUNDA PRASAD DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
282	WP(C)/0023476/2022	STATE OF ODISHA UMAKANTA SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0023477/2022	STATE OF ORISSA AJAY KUMAR PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0023478/2022	SUDARSAN MAHARANA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
285	WP(C)/0023479/2022	SURESH SAREN VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
286	WP(C)/0023480/2022	BHARAT KUMAR DAS VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
287	WP(C)/0023481/2022	SAJAN KUMAR KHANDELWAL VS STATE BANK OF INDIA, SAMBALPUR	ARIJEET MISHRA VS	// 0 //
288	WP(C)/0023482/2022	SAILENDU SARANGI VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
289	WP(C)/0023483/2022	CHANDRAMANI BHOI VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
290	WP(C)/0023484/2022	AFROJ PARWEEN VS MD. JAMIL @ ZAMIL AHAMMAD	ARIJEET MISHRA VS	// 0 //
291	WP(C)/0023485/2022	BISUDHANANDA BEHERA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
292	WP(C)/0023486/2022	BIDESHI JAL VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
293	WP(C)/0023487/2022	SK. MAMATAJ VS THE AO., SBI, BERHAMPUR BRANCH	BIJAYA KUMAR BEHERA 1 VS	// 0 //
294	WP(C)/0023488/2022	MAA KHILA MUNDA SHG, NAYAGARH VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
295	WP(C)/0023489/2022	PRASANTA JAL	LALIT SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0023490/2022	PARAMESWAR MALLICK	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0023491/2022	TARANI KANTA SAHOO	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., SAMBALPUR		//
298	WP(C)/0023492/2022	PRASANT KUMAR SAHOO	ASHOK KUMAR BEHERA 2	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0023493/2022	ARUN KUMAR BISWAL	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0023494/2022	AMIT RANJAN	SYAMALENDU PATTNAIK	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, ROURKELA		//
301	WP(C)/0023495/2022	ASHOK KUMAR ACHARYA	ASHOK PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0023496/2022	BIJAY KUMAR CHOUDHURY	MANAS RANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0023497/2022	BIJAYA KUMAR CHAUDHURY	MANAS RANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0023498/2022	SANATAN MISHRA	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0023499/2022	PADMALOCHAN SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0023500/2022	SANJAY KESHARI MOHAPATRA	NIRANJAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0023501/2022	STATE OF ORISSA PALAK RAJPOOT VS UNION OF INDIA	DAYANANDA MOHAPATRA VS	// // 0 //
308	WP(C)/0023502/2022	GAJENDRA PATASAHANI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
309	WP(C)/0023503/2022	MANOJ KUMAR SAMAL VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
310	WP(C)/0023504/2022	NILLI KUMARI BHOLA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
311	WP(C)/0023505/2022	DINABANDHU MAHAKUL VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
312	WP(C)/0023506/2022	KALPANA MUKHI VS STATE OF ORISSA	DURLLABHA RANJAN MISHRA VS	// 0 //
313	WP(C)/0023507/2022	A.KHAGESWAR RAO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
314	WP(C)/0023508/2022	BANALATA SAHU VS STATE OF ODISHA	NRUSINGHA CHARAN ROUT VS	// 0 //
315	WP(C)/0023509/2022	MANOJ KUMAR DAS VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	// 0 //
316	WP(C)/0023510/2022	LAXMIPRIYA DANDIA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
317	WP(C)/0023511/2022	PUSPANJALI SAHOO VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0023512/2022	RAMAHARI RANA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
319	WP(C)/0023513/2022	NARAYAN NAYAK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
320	WP(C)/0023514/2022	INDUREKHA JENA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
321	WP(C)/0023515/2022	SUKANTA KISHORE DASH VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
322	WP(C)/0023516/2022	SARAT KUMAR NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
323	WP(C)/0023517/2022	BANA MAJHI VS STATE OF ORISSA	P.C.MISHRA VS	// 0 //
324	WP(C)/0023518/2022	ANIL CHANDRA MAITY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
325	WP(C)/0023519/2022	ADITYA MISHRA VS STATE OF ODISHA	RUDRA NARAYAN PARLIJA VS	// 0 //
326	WP(C)/0023520/2022	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
327	WP(C)/0023521/2022	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
328	WP(C)/0023522/2022	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
329	WP(C)/0023523/2022	PARIMITA MOHANTY	SUBASH CHANDRA PUSPALAKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE STATE OF ODISHA		//
330	WP(C)/0023524/2022	BICHITRANANDA SAHU	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0023525/2022	NARAHARI SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0023526/2022	TRILOCHANA ROUT	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
333	WP(C)/0023527/2022	AKSHAYA KUMAR MOHAPATRA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0023528/2022	DILESWAR SAHOO	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		UNION OF INDIA		//
335	WP(C)/0023529/2022	RABINDRANATH SENAPATI	DAYANIDHI LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0023530/2022	AJAYA KUMAR SAMAL	DAYANIDHI LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0023531/2022	RAMA KRISHNA BEHERA	SARITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0023532/2022	MANMATH KUMAR GIRI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0023533/2022	KUNAL NAYAK	DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
340	WP(C)/0023534/2022	BETUNA SWAIN	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0023535/2022	STATE OF ODISHA DEBA SISA VS UNION OF INDIA	DEBASHISHA HOTA VS	// // 0 //
342	WP(C)/0023536/2022	KAMALAKANTA MAHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
343	WP(C)/0023537/2022	SWETRAM BARIHA VS UNION OF INDIA	DEBASHISHA HOTA VS	// 0 //
344	WP(C)/0023538/2022	ALOK KUMARI SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
345	WP(C)/0023539/2022	TULASI NAYAK VS UNION OF INDIA	DEBASHISHA HOTA VS	// 0 //
346	WP(C)/0023540/2022	JYOTIRAJ ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
347	WP(C)/0023541/2022	SUMAN MUDULI VS UNION OF INDIA	DEBASHISHA HOTA VS	// 0 //
348	WP(C)/0023542/2022	BIJAY MIRDHA VS ZONAL MANAGER, UCO BANK, BALASORE	BASANTA KUMAR BARIK VS	// 0 //
349	WP(C)/0023543/2022	RAMA BADANAYAK VS UNION OF INDIA	DEBASHISHA HOTA VS	// 0 //
350	WP(C)/0023544/2022	RAGHUNATH PUJARI VS UNION OF INDIA	DEBASHISHA HOTA VS	// 0 //
351	WP(C)/0023545/2022	NIBEDITA BAL VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0023546/2022	TAPAS RANJAN BEHERA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
353	WP(C)/0023547/2022	AHALYA MOHANTY VS GOVT. OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
354	WP(C)/0023548/2022	RAMESH CH. BEHERA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
355	WP(C)/0023549/2022	BIJOYA KUMAR JENA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
356	WP(C)/0023550/2022	ASHOK NAIK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
357	WP(C)/0023551/2022	ASISH KUMAR KHANDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
358	WP(C)/0023552/2022	RAMESH CHANDRA BHUYAN VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
359	WP(C)/0023553/2022	JAYAKRUSHNA PANIGRAHI VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
360	WP(C)/0023554/2022	RADHA KANTA PATI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
361	WP(C)/0023555/2022	SUDIPTA KUMAR SATPATHY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
362	WP(C)/0023556/2022	AJAYA KUMAR BHOI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
363	WP(C)/0023557/2022	CHINTAMANI SAHOO	BASUDEV BARIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0023558/2022	STATE OF ORISSA BIKRAM BEHERA	NIRANJAN LENKA	//
		VS	VS	0
365	WP(C)/0023559/2022	STATE OF ODISHA TANU SAHU	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
366	WP(C)/0023560/2022	STATE OF ODISHA JAYANTI SETH	ABINASH ROUTRAY	//
		VS	VS	0
367	WP(C)/0023561/2022	STATE OF ODISHA KABIRAJ PADHI	SIDHESWAR MALLIK	//
		VS	VS	0
368	WP(C)/0023562/2022	STATE OF ODISHA A.V.MOHAN RAO	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
369	WP(C)/0023563/2022	STATE OF ODISHA PUSHPANJALI SAHU	BIPLAB P.B. BAHALI	//
		VS	VS	0
370	WP(C)/0023564/2022	STATE OF ODISHA RANJIT KUMAR HOTA	AJIT KUMAR HOTA	//
		VS	VS	0
371	WP(C)/0023565/2022	STATE OF ODISHA SWATIKA MISHRA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
372	WP(C)/0023566/2022	STATE OF ODISHA DHANESWAR SAHOO	GIRIJA SANKAR NAYAK	//
		VS	VS	0
373	WP(C)/0023567/2022	STATE OF ODISHA BISWANATH NAYAK @ NAIK	RABI NARAYAN BEHERA	//
		VS	VS	0
374	WP(C)/0023568/2022	STATE OF ODISHA BIDESHI SETHI	SARITA PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0023569/2022	STATE OF ODISHA ASHOK KUMAR PATRA VS	SAMEER KUMAR DAS VS	// // ()
376	WP(C)/0023570/2022	STATE OF ODISHA BASUDEV BARIK VS	KARUNAKAR RATH VS	// // ()
377	WP(C)/0023571/2022	VC, UTKAL UNIVERSITY OF CULTURE, BBSR KAJOL RATAN VS	SIDHARTH PRASAD DAS VS	// // ()
378	WP(C)/0023572/2022	STATE OF ODISHA NIRANJAN PANDA VS	AKSHAYA KUMAR PANDEY VS	// // ()
379	WP(C)/0023573/2022	STATE OF ODISHA ANNAPURNA BEHERA VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()
380	WP(C)/0023574/2022	UNION OF INDIA SAMBHU PANIGRAHI VS	SIDHARTH PRASAD DAS VS	// // ()
381	WP(C)/0023575/2022	STATE OF ODISHA B.LILLESWAR RAO VS	TUSHAR KANTA NAYAK VS	// // ()
382	WP(C)/0023576/2022	STATE OF ODISHA NATABARA BEHERA VS	BIKRAM KESHARI MOHANTY VS	// // ()
383	WP(C)/0023577/2022	PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR HRUDANANDA PRADHAN VS	PRADEEP RANJAN MISHRA VS	// // ()
384	WP(C)/0023578/2022	THE STATE OF ODISHA SMC OF CH. KANAMANA PRY. SCHOOL, GANJAM VS	KSHIROD KUMAR ROUT VS	// // ()
385	WP(C)/0023579/2022	STATE OF ODISHA DILLIP KUMAR SAHOO VS	JAGNNATH BHUYAN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0023580/2022	SUSANTA KUMAR MALLIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
387	WP(C)/0023581/2022	PRAVASINI PANDA VS THE ZONAL MANAGER, LIC OF INDIA LTD.,BIHAR	PRAVAT KUMAR NAYAK VS	// 0 //
388	WP(C)/0023582/2022	NIRMAL CHANDRA SAHOO VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
389	WP(C)/0023583/2022	JAYASHREE PANDA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
390	WP(C)/0023584/2022	BIGHNARAJ PATTANAIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
391	WP(C)/0023585/2022	DUSMANTA KUMAR SUNANI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
392	WP(C)/0023586/2022	M/S PRABHAT DALASINGHRAY VS JOINT COMMNR. OF STATE TAX (APPEAL), PURI	KANANBALA ROY CHOUDHURY VS	// 0 //
393	WP(C)/0023587/2022	ANUSWAYA PATTNAIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
394	WP(C)/0023588/2022	PRAFULLA KUMAR NAIK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
395	WP(C)/0023589/2022	KASHAF ALAM VS RM, BANK OF INDIA, SAMBALPUR	RAVI SHANKAR SAMAL VS	// 0 //
396	WP(C)/0023590/2022	GHANASHYAM SONANI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
397	WP(C)/0023591/2022	SENAPATI MANGARAJ	SWAPNA KUMAR OJHA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0023592/2022	PRAKASH CHANDRA JENA	H.P.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0023593/2022	SUBAL MALIK	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0023594/2022	PANCHU BEHERA	GOPAL PRASAD JENA	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT., ODISHA		//
401	WP(C)/0023595/2022	PRASANTA KUMAR DAS	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0023596/2022	M/S SULTAN ENTERPRISES PVT. LTD., BBSR	SIDHARTHA RAY	//
		VS	VS	0
		PRINCIPAL COMMNR. OF IT, BBSR 1		//
403	WP(C)/0023597/2022	BIJAYALAXMI BOHIDAR	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0023598/2022	AJAYA KUMAR MAHARANA	MAMATA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0023599/2022	GUGNANI AUTOMOBILES, BBSR	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0023600/2022	SANTOSH TARINI @ SANTOSH KUMAR TARINI	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
407	WP(C)/0023601/2022	AMBIKA PRASAD DAS	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0023602/2022	SAROJ KUMAR SINHA	R.N.BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0023603/2022	STATE OF ODISHA AJAY KUMAR SINGH VS	R.N.BISWAL VS	// // ()
410	WP(C)/0023604/2022	STATE OF ORISSA RAMA RAMAN PANDA VS	P.K.RATH 1 VS	// // ()
411	WP(C)/0023605/2022	STATE OF ODISHA SUKANTA BEHERA VS	SATYABRATA MOHANTY VS	// // ()
412	WP(C)/0023606/2022	SECY. OF REVENUE AND DISASTER MANAGEMENT DEPT., BBSR RAMESH CHANDRA DAS VS	JAJATI KESHARI KHUNTIA VS	// // ()
413	WP(C)/0023607/2022	STATE OF ODISHA KAILASH CHANDRA SATPATHY VS	SANTOSH KUMAR MAHANTY VS	// // ()
414	WP(C)/0023608/2022	AO CUM RM, UNION BANK OF INDIA, GANJAM AKSHAYA KUMAR BINISA VS	PRASANTA KUMAR JENA VS	// // ()
415	WP(C)/0023609/2022	STATE OF ODISHA ANTARYAMI NAYAK VS	KUNAL KUMAR SWAIN VS	// // ()
416	WP(C)/0023610/2022	STATE OF ODISHA BIMAL PRASAD MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // ()
417	WP(C)/0023611/2022	STATE OF ODISHA SEPHALI LENKA VS	KUNAL KUMAR SWAIN VS	// // ()
418	WP(C)/0023612/2022	STATE OF ODISHA M/S BRAHMA PLASTIC INDUSTRY, BBSR VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
419	WP(C)/0023613/2022	ASST. GM ELECT, TPCODL, BBSR M/S. MAA KANAK DURGA ENTERPRISES, CUTTACKPRATIK DASH VS	VS VS	// // ()
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0023614/2022	SANJAYA KUMAR DASH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
421	WP(C)/0023615/2022	BIBHU PRASAD SWAIN VS GM, RBI, BBSR	SANTOSH KUMAR SAMANTARAY VS	// 0 //
422	WP(C)/0023616/2022	HEMANTA BACHHA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
423	WP(C)/0023617/2022	MOHAN MANI SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
424	WP(C)/0023618/2022	DURGA MADHAB DAGARA VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
425	WP(C)/0023619/2022	DHANU BEHERA VS THE ADM., BARIPADA	PABITRA KUMAR NAYAK VS	// 0 //
426	WP(C)/0023620/2022	BAPUJEE NAIK VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
427	WP(C)/0023621/2022	SUCHITRA PATI VS INDIAN OIL CORP. LTD.,NEW DELHI	DEVASHIS PANDA VS	// 0 //
428	WP(C)/0023622/2022	JAYARAM NAYAK VS BALARAM SWAIN	KISHORE KUMAR MISHRA VS	// 0 //
429	WP(C)/0023623/2022	D. KRISHSSNANANDEA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
430	WP(C)/0023624/2022	SURYAMANI PAL VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
431	WP(C)/0023625/2022	PRADEEP KUMAR PRADHAN	SATYA RANJAN MULIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	WP(C)/0023626/2022	AUTHORISED OFFICER CUM ASST. CONSERVATOR OF FOREST S ASHUTOS PADHI	BIBHU PRASAD MOHANTY	//
		VS	VS	()
433	WP(C)/0023627/2022	JUDGE, FAMILY COURT, BBSR. BIBHUTI BHUSAN PATI	NEELAKANTHA PANDA	//
		VS	VS	()
434	WP(C)/0023628/2022	COLLECTOR, CUTTACK UNION OF INDIA	ALOK KUMAR MOHANTY, C.G.C.	//
		VS	VS	()
435	ABLAPL/0011410/2022	DURYODHAN MAHAPATRA PRAHALLAD NAIK	JAGABANDHU SAHU	//
		VS	VS	()
436	ABLAPL/0011411/2022	STATE OF ODISHA DINABANDHU MALLICK	SARADA PRASAD DASH	//
		VS	VS	()
437	ABLAPL/0011412/2022	STATE OF ODISHA SK. FAIZAL AFRIDIN @ FAIZAL KHAN	DINESH KUMAR MOHANTY	//
		VS	VS	()
438	ABLAPL/0011413/2022	STATE OF ODISHA TUSHAR @ JANMEJAY DHAL	SATYABRATA MOHANTY	//
		VS	VS	()
439	ABLAPL/0011414/2022	STATE OF ODISHA RAJIB BADI @ RANIB BADI	RAJENDRA NARAYAN ROUT	//
		VS	VS	()
440	ABLAPL/0011415/2022	STATE OF ODISHA RIPUN BARIK	PRABIR KUMAR RAY	//
		VS	VS	()
441	ABLAPL/0011416/2022	STATE OF ODISHA RIPUN BARIK	PRABIR KUMAR RAY	//
		VS	VS	()
442	ABLAPL/0011417/2022	STATE OF ODISHA MUKTIKANTA BARIK	JAYAKRISHNA MOHAPATRA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0011418/2022	STATE OF ODISHA GOBARA @ PADMA LOCHAN SWAIN VS	ASWINI KUMAR MISHRA 3 VS	// NAYAGARH /65 /2022 ()
444	ABLAPL/0011419/2022	STATE OF ODISHA PRASANTA HARICHANDAN @ PRASANTA KUMAR HARICHANDAN VS	SARATHI JYOTI MOHANTY VS	// PIPLI /442 /2015 ()
445	ABLAPL/0011420/2022	STATE OF ODISHA MANAS KUMAR BHANJA @ MANAS BHANJ @ KALIA VS	ASWINI KUMAR MISHRA (3) VS	// BOLAGARH P.S. /182 /2022 ()
446	ABLAPL/0011421/2022	STATE OF ODISHA KUNIA MALLIK @ MALIK VS	ARIJEET MISHRA VS	// KOREI /295 /2022 ()
447	ABLAPL/0011422/2022	STATE OF ODISHA SAUMYA RANJAN NAYAK VS	SARATHI JYOTI MOHANTY VS	// PIPLI /398 /2015 ()
448	ABLAPL/0011423/2022	STATE OF ODISHA PRAMOD MALLICK VS	PRADEEP KUMAR MALLICK VS	// NIMAPADA /295 /2022 ()
449	ABLAPL/0011424/2022	STATE OF ODISHA GUNA SWAIN VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /394 /2022 ()
450	ABLAPL/0011425/2022	STATE OF ODISHA SANJAY KUMAR LENKA VS	AMITAV TRIPATHY VS	// KHANDAPARA /206 /2022 ()
451	ABLAPL/0011426/2022	STATE OF ODISHA SANTOSH KUMAR MALIK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /271 /2021 ()
452	ABLAPL/0011427/2022	STATE OF ODISHA AJAY PALATASINGH @ ARJUNA VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /501 /2022 ()
453	ABLAPL/0011428/2022	STATE OF ODISHA AMBIKA SATAPATHY @ AMBIKA PRASAD SATPATHY VS	DEEPAK KU SAHOO VS	// DERABIS /144 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0011429/2022	MD RASHID ABBAS VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	PAHALA /99 /2022 () //
455	ABLAPL/0011430/2022	ARATA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /199 /2022 () //
456	ABLAPL/0011431/2022	DAYANIDHI SAHOO VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	/ /0 () //
457	ABLAPL/0011432/2022	BAPUNI @ ASHIRBAD PATRA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	PIPLI /468 /2022 () //
458	ABLAPL/0011433/2022	BISHNU NAHAK @ NAYAK VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	SHERAGADA /126 /2022 () //
459	ABLAPL/0011434/2022	SANJAY KUMAR LENKA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /205 /2022 () //
460	ABLAPL/0011435/2022	SOURAV @ SWARABH CHOUDHURY @ CHHOTU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNDARGARH TOWN /311 /2022 () //
461	ABLAPL/0011436/2022	SOMRAJ DASH VS STATE OF ODISHA	SAMBIT SAMAL VS	/ /0 () //
462	ABLAPL/0011437/2022	AGYANDATTA GANGANAİK @ AGYNADATA NAIK PARTHA SARATHI NAYAK VS STATE OF ODISHA	VS	CHHENDIPADA /426 /2022 () //
463	ABLAPL/0011438/2022	AGYANDATTA GANGANAİK @ GYANADATTA NAIK PARTHA SARATHI NAYAK VS STATE OF ODISHA	VS	CHHENDIPADA /424 /2022 () //
464	ABLAPL/0011439/2022	AGYANDATTA GANGANAİK @ AGYNADATA NAIK PARTHA SARATHI NAYAK VS STATE OF ODISHA	VS	CHHENDIPADA /425 /2022 () //
465	ABLAPL/0011440/2022	PRABHATI DASH	SAMBIT SAMAL	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0011441/2022	RANJAN BHOI	RANJIT MOHANTY	BARANGA /223 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0011442/2022	TRILOCHAN DASH	SAMBIT SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0011443/2022	PRUTHIRAJ DASH	SAMBIT SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0011444/2022	MRUTYUNJAYA NAYAK @ CHIKU	JUGALA KISHORE PANDA	RAJNAGAR /319 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0011445/2022	BIJU @ AJAY KUMAR PATRA	SIDHARTHA DAS	BOLANI /40 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0011446/2022	BIKRAM KUMAR SUNDARAY	SAKTI PRASAD DAS	KHURDA SADAR /166 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0011447/2022	SASMITA SAHOO	PRADEEP KUMAR DAS	BOLAGARH P.S. /194 /2022
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0011448/2022	DURGAMADHAV SAHOO @ SAPAN	SANJAY KUMAR PATTANAİK	TANGI /189 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0011449/2022	SK. TUKU @ GORA @ SK. TAHIT	RANJAN KUMAR NAYAK	BARIPADA SADAR /137 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0011450/2022	RAJESH KUMAR ROUT	BIDESHI KUMAR GHADEI	CHOUDWAR /388 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0011451/2022	FAKIRA NAYAK	RUDRA NARAYAN PARIJA	CHANDABALI /281 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0011452/2022	STATE OF ODISHA DILLIP KHORA VS	ARUJEET MISHRA VS	// JEYPORE TOWN /23 /2013 ()
478	ABLAPL/0011453/2022	STATE OF ODISHA MITU BEHERA VS	SIDHARTH PRASAD DAS VS	// KANAS /143 /2022 ()
479	ABLAPL/0011454/2022	STATE OF ODISHA RANJAN KUMAR DAS VS	ANUGRAHA NARAYAN SAMANTARAY VS	// TIRTOL /557 /2022 ()
480	ABLAPL/0011455/2022	STATE OF ODISHA RAJ SAGAR @ BHORASAGAR VS	S.S.RAY 2 VS	// SAMBALPUR TOWN /116 /2018 ()
481	ABLAPL/0011456/2022	STATE OF ODISHA RAGHUNATH PRADHAN VS	RAGHUNATH SINGH VS	// CHATRAPUR /521 /2022 ()
482	ABLAPL/0011457/2022	STATE OF ODISHA PRADIPTA KISHORE KHUNTIA VS	BIKRAM CHANDRA GHADEI VS	// / /0 ()
483	ABLAPL/0011458/2022	STATE OF ODISHA SUDHAKAR SAMANTARY @ BHOL VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /273 /2022 ()
484	ABLAPL/0011459/2022	STATE OF ODISHA UPENDRA NAG VS	S.S.RAY 2 VS	// SAMBALPUR TOWN /116 /2018 ()
485	ABLAPL/0011460/2022	STATE OF ODISHA VICKY BANCHUR @ BANCHOR @ BIKI VS	S.S.RAY 2 VS	// SAMBALPUR TOWN /116 /2018 ()
486	ABLAPL/0011461/2022	STATE OF ODISHA SHIV SANKAR THAPA VS	AMULYA RATNA PANDA VS	// SAINTALA /227 /2022 ()
487	ABLAPL/0011462/2022	STATE OF ODISHA ARJUNA BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /501 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0011463/2022	SK. JAFAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BALASORE TOWN /157 /2022 () //
489	ABLAPL/0011464/2022	NIRAKAR GANDA VS STATE OF ODISHA	BASUDEV MOHAPATRA VS	JAGATPUR /373 /2022 () //
490	ABLAPL/0011465/2022	SAMEER ROUT VS STATE OF ODISHA	MANOJ VERMA VS	CUTTACK SADAR /395 /2022 () //
491	ABLAPL/0011466/2022	JAMBESWAR SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /292 /2022 () //
492	ABLAPL/0011467/2022	BHIMA @ GHANASHYAM SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /292 /2022 () //
493	ABLAPL/0011468/2022	AGRAEL KARADA VS STATE OF ODISHA	SRINIBAS PARIJA VS	R.UDAYAGIRI /107 /2022 () //
494	ABLAPL/0011469/2022	SUJIT KUMAR PRADHAN VS STATE OF ODISHA	SANJEEV UDGATA VS	MAHILA PS SAMBALPUR /68 /2022 () //
495	ABLAPL/0011470/2022	KSHETRAMOHAN BADHEI VS STATE OF ODISHA	TAPAN JYOTI PANI VS	BASTA /176 /2022 () //
496	ABLAPL/0011471/2022	SURENDRA JENA @ BABUNA VS STATE OF ODISHA	ASHOK DAS VS	GOPALPUR /141 /2022 () //
497	ABLAPL/0011472/2022	MOHAN KUMAR PATRA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	NIMAPADA /298 /2022 () //
498	ABLAPL/0011473/2022	NARAYAN PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /174 /2022 () //
499	ABLAPL/0011474/2022	LOCHAN @ TRILOCHAN SAHU	PARTHA SARATHI NAYAK	BARGARH SADAR /130 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0011475/2022	STATE OF ODISHA PRAHALADA DASH	AMITAV TRIPATHY	// GONDIA /229 /2022
		VS	VS	()
501	ABLAPL/0011476/2022	STATE OF ODISHA PRADEEP BARIK @ PRADEEP KUMAR BARIK	SUVALAXMI DEVI	// KHANTAPADA /170 /2022
		VS	VS	()
502	ABLAPL/0011477/2022	STATE OF ODISHA APARTI PRADHAN	TARA PRASAD MOHAPATRA	// PURI SADAR /104 /2019
		VS	VS	()
503	ABLAPL/0011478/2022	STATE OF ODISHA ALEXANDER ANNETTE MANUEL @ ALEXANDER MANUELA KUMAR ROUSTRAY	BIBHUTI KUMAR ROUSTRAY	// TANGARPALI /113 /2021
		VS	VS	()
504	ABLAPL/0011479/2022	STATE OF ODISHA SUSHANT KUMAR MANASINGH @ MATHA	TARA PRASAD MOHAPATRA	// KANAS /173 /2022
		VS	VS	()
505	ABLAPL/0011480/2022	STATE OF ODISHA ASHOK KUMAR ROUT @ LIPU ROUT	TARA PRASAD MOHAPATRA	// BRAHMAGIRI /158 /2021
		VS	VS	()
506	ABLAPL/0011481/2022	STATE OF ODISHA BIJAY KUMAR BEHERA	TIRTH KUMAR SAHU	// BHANDARIPOKHARI /310 /2022
		VS	VS	()
507	ABLAPL/0011482/2022	STATE OF ODISHA KARTIKA SAHOO @ PRADEEP RANJAN SAHOO	PRADIPTA BEURA	// /0
		VS	VS	()
508	ABLAPL/0011483/2022	STATE OF ODISHA SUSANTA SAMAL	PRADIPTA BEURA	// LALBAG /232 /2021
		VS	VS	()
509	ABLAPL/0011484/2022	STATE OF ODISHA MANJULATA SADANGI @ SARANGI	BIBHUTI RANJAN MOHANTY	// PATKURA /194 /2021
		VS	VS	()
510	ABLAPL/0011485/2022	STATE OF ODISHA SUBASH BEURA	BIRABAR GANTHIA	// ATHGARH /199 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0011486/2022	STATE OF ODISHA ANAND KUMAR SAMAL VS	MANAS KUMAR SWAIN VS	// G.R.P.S.,SAMBALPUR /42 /2021 ()
512	ABLAPL/0011487/2022	STATE OF ODISHA SK. BABLU VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /123 /2022 ()
513	ABLAPL/0011488/2022	STATE OF ODISHA KALANDI CH. SAHU VS	SURYA KANTA PRADHAN VS	// ANGUL TOWN /663 /2019 ()
514	ABLAPL/0011489/2022	STATE OF ODISHA M.D.FAIZAL VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /304 /2022 ()
515	ABLAPL/0011490/2022	STATE OF ODISHA RAJENDRA DAS VS	DEBASISH SAMAL VS	// SAHADEV KHUNTA /230 /2022 ()
516	ABLAPL/0011491/2022	STATE OF ODISHA UMAKANTA ROURAY VS	RABINDRA NATH PANDA VS	// JANKIA P.S. /108 /2018 ()
517	ABLAPL/0011492/2022	STATE OF ODISHA PRASANTA KUMAR BHOL VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /273 /2022 ()
518	ABLAPL/0011493/2022	STATE OF ODISHA ARUNA SAMANTARAY VS	BIJOY DASMOHAPATRA VS	// KUJANGA /341 /2022 ()
519	ABLAPL/0011494/2022	STATE OF ODISHA SOLEMAN KHAN VS	SATYA NARAYAN MISHRA (4) VS	// SIMULIA /73 /2022 ()
520	ABLAPL/0011495/2022	STATE OF ODISHA MD. MOBIN VS	TIRTH KUMAR SAHU VS	// SUNDARGARH TOWN /289 /2022 ()
521	ABLAPL/0011496/2022	STATE OF ODISHA KALIA @ PADU @ PANDU CHARAN BADAJENA VS	KABIRAJ PRADHAN VS	// NIRAKARPUR /174 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0011497/2022	A. SRINIVAS @ A SRINIBASH VS STATE OF ODISHA	RAMESH AGARWAL VS	JATNI P.S. /401 /2016 () //
523	ABLAPL/0011498/2022	NIRUPAMA SAHOO VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	BENTKAR (42 MOUZA) UPD CUTTACK /178 /2022 () //
524	ABLAPL/0011499/2022	ROHIT SAHU @ ROHIT KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /68 /2022 () //
525	ABLAPL/0011500/2022	BABULI SAHU @ BABULA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL SADAR PS /693 /2022 () //
526	ABLAPL/0011501/2022	TAPAN KUMAR SAHOO VS STATE OF ODISHA	BRUNDABAN ROUT VS	PIPLI /320 /2022 () //
527	ABLAPL/0011502/2022	BIRSING MAJHI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	UMERKOTE /261 /2017 () //
528	ABLAPL/0011503/2022	KAKA @ DHRUBA @ BIJE PODH VS STATE OF ODISHA	UDIT RANJAN JENA VS	SAINTALA /60 /2018 () //
529	ABLAPL/0011504/2022	SRIKANTA DAS VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	ABHAYACHANDPUR /191 /2022 () //
530	ABLAPL/0011505/2022	PARTHASARATHI TARAI @ PARTHA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	KUJANGA /267 /2022 () //
531	ABLAPL/0011506/2022	SUKANT DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /121 /2018 () //
532	ABLAPL/0011507/2022	GANESWAR TAREI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KODALA /119 /2022 () //
533	ABLAPL/0011508/2022	SHAIKH BABLU	SATYA NARAYAN MISHRA 4	PURUNABAZAR /88 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0011509/2022	STATE OF ODISHA BIKASH SWAIN	NAIBEDYA PRASAD SAMAL	// NAUGAON /192 /2022
		VS	VS	()
535	ABLAPL/0011510/2022	STATE OF ODISHA BISWAJIT DASH	SUSANTA SEKHAR PARIDA	// NAYAKOT /72 /2022
		VS	VS	()
536	ABLAPL/0011511/2022	STATE OF ODISHA PARTHA SARATHI DAS	BIKRAM KESHARI BAL	// SALIPUR /273 /2022
		VS	VS	()
537	ABLAPL/0011512/2022	STATE OF ODISHA PANKAJ PALEI	SUSANTA SEKHAR PARIDA	// TELKOI /126 /2022
		VS	VS	()
538	ABLAPL/0011513/2022	STATE OF ODISHA KAMAL LOCHAN MOHANTA	RAJU KUMAR SATAPATHY	// KHANDAGIRI P.S. /438 /2022
		VS	VS	()
539	ABLAPL/0011514/2022	STATE OF ODISHA TRILOCHAN MOHANTA	RAJU KUMAR SATAPATHY	// KHANDAGIRI P.S. /438 /2022
		VS	VS	()
540	ABLAPL/0011515/2022	STATE OF ODISHA LOCHAN SAHU @ LOTAN SAHU	MANORANJAN PADHY	// KHALLIKOTE /112 /2019
		VS	VS	()
541	ABLAPL/0011516/2022	STATE OF ODISHA BRAJABANDHU NATH	AMIT KUMAR NATH	// ANGUL SADAR PS /690 /2022
		VS	VS	()
542	ABLAPL/0011517/2022	STATE OF ODISHA BHAGABAN BISWAL	PRAFULLA KUMAR BISWAL	// AUL /326 /2022
		VS	VS	()
543	ABLAPL/0011518/2022	STATE OF ODISHA ABINASH BISWAL	PRAFULLA KUMAR BISWAL	// AUL /326 /2022
		VS	VS	()
544	ABLAPL/0011519/2022	STATE OF ODISHA ASHOK KUMAR MOHANTY	MD SHAYAQUE ALI	// CHAULIAGANJA /85 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0011520/2022	STATE OF ODISHA LAXMIKANTA DIGAL VS	PRASANNA KUMAR MISHRA VS	// G.UDAYAGIRI /130 /2022 ()
546	ABLAPL/0011521/2022	STATE OF ODISHA JAHIR JAHANGIR MALLA VS	SUKANTA KUMAR NAYAK VS	// MANCHESWAR P.S. /290 /2022 ()
547	ABLAPL/0011522/2022	STATE OF ODISHA RAGHUNATH BARIK VS	UDIT RANJAN JENA VS	// KHANTAPADA /199 /2022 ()
548	ABLAPL/0011523/2022	STATE OF ODISHA SEK HAIDAR ALLI @ SK. HAIDAR VS	SATYA NARAYAN MISHRA (4) VS	// SIMULIA /73 /2022 ()
549	ABLAPL/0011524/2022	STATE OF ODISHA JAYASEN SAHU VS	PARTHA SARATHI DAS VS	// / /0 ()
550	ABLAPL/0011525/2022	STATE OF ODISHA ANILA NATH VS	AMIT KUMAR NATH VS	// ANGUL SADAR PS /689 /2022 ()
551	ABLAPL/0011526/2022	STATE OF ODISHA SANATAN DASH VS	SIVA SANKAR CHAINI VS	// PAHALA /125 /2022 ()
552	ABLAPL/0011527/2022	STATE OF ODISHA PRITI RANJAN BEHERA VS	LALITENDU MISHRA VS	// MANCHESWAR P.S. /279 /2022 ()
553	CONTC(CPC)/0000169/2019	STATE OF ODISHA GOBINDA CHANDRA SATAPATHY VS PRADIPTA MOHAPATRA	SIBA PRASAD SWAIN VS	// // ()

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MISC CASES FILED on :12/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2022 WPC(OAB)/8/2018	AJIT KUMAR MISHRA-MP	KRISHNA CHANDRA SAHU
2	9/2022 WPC(OAB)/8/2018	AJIT KUMAR MISHRA-MP	KRISHNA CHANDRA SAHU
3	27/2022 CRLLP/37/2022	STATE OF ODISHA-MP	DILIP KUMAR MISRA, AGA
4	29/2022 WPC(OAPPC)/166/2018	RABINDRA NATH BISOYI-MP	BAIBASWATA PANIGRAHI
5	34/2022 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MR.SHOVESH ROY
6	34/2022 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MR.SHOVESH ROY
7	37/2022 WPCRL/88/2022	SUMITRA MALLIK-MP	NARESH CH. JENA
8	38/2022 WPCRL/100/2022	TAPU @ PRASANTA DAS-MP	BISWARANJAN DALAI
9	38/2022 WPCRL/100/2022	TAPU @ PRASANTA DAS-MP	BISWARANJAN DALAI
10	39/2022 WPCRL/50/2021	PRATIVA RANA-MP	
11	51/2022 OJC/6933/1999	BASANT KUMAR BISWAL-MP	
12	52/2022 OJC/6933/1999	BASANT KUMAR BISWAL-MP	
13	76/2022 WPC(OAPC)/97/2018	BINOD BIHARI PATNAIK-MP	M/S GOPAL PRASAD JENA
14	77/2022 TRPCRL/76/2022	NARAYAN SAHU@NALU SAHU-MP	MANORANJAN ACHARYA
15	77/2022 WPC(OAPC)/94/2018	PURUSUTI JANI-MP	M/S S.S. PARIDA
16	78/2022 TRPCRL/77/2022	NABA SAHU-MP	MANORANJAN ACHARYA
17	78/2022 ITA/70/2022	M/S L.A. DEVLOPERS-MP	PRAKASH CHANDRA SETHI
18	79/2022 TRPCRL/78/2022	KALANDI CHARAN DAS-MP	SATYA NARAYAN MISHRA 4
19	79/2022 ITA/63/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
20	80/2022 ITA/63/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
21	81/2022 ITA/64/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
22	82/2022 ITA/64/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
23	83/2022 ITA/65/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
24	84/2022 ITA/65/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
25	84/2022 ITA/65/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
26	85/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)

27	ITA/66/2022 86/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
28	ITA/66/2022 87/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
29	ITA/67/2022 88/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
30	ITA/67/2022 89/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
31	ITA/68/2022 90/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
32	ITA/68/2022 91/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
33	ITA/69/2022 92/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
34	ITA/69/2022 172/2022	M/S.SHREE MANDIRA-MP	KANANBALA ROY CHOUDHURY
35	CMAPL/434/2022 204/2022	NALINI BARIK-MP	SRINIVAS MOHANTY
36	MATA/51/2020 205/2022	ANANDAMAYA MISHRA-MP	JAGABANDHU SAHU
37	MATA/133/2022 206/2022	SISIRA KUMAR SWAIN-MP	BAMADEV BARAL
38	MATA/179/2022 207/2022	VIVEK NAYAK-MP	AMITAV TRIPATHY
39	MATA/180/2022 208/2022	DR. MANOJ KUMAR PADHY-MP	M/S PABITRA KU. NAYAK, H.B.DASH, A.C.R. DAS, K.K.
40	MATA/84/2020 223/2022	PADURAM JAGAT-MP	M/S SUKANTA KUMAR MISHRA
41	CONTC/5199/2022 224/2022	GAJENDRA PR.JAIN-MP	M/S.HARIPAD MOHANTY
42	CONTC/324/2017 230/2022	PRESIDENT,K.S.U.B.COLLEGE,BHANJANAGAR-MP	GOPAL KRISHNA NAYAK
43	RVWPET/227/2022 231/2022	STATE OF ODISHA-MP	
44	RVWPET/422/2019 232/2022	BIRAT CHANDRA DAGARA-MP	BANSHIDHAR BAUG
45	RVWPET/181/2022 233/2022	JYOTI SANKAR PANDA-MP	DEVASHIS PANDA
46	RVWPET/60/2022 234/2022	O.I.C. (T.P.CLAIMS),SHRIRAM G.I.CO.LTD.-MP	G.P DUTTA
47	RVWPET/229/2022 291/2022	GOBINDA CHANDRA DASH-MP	HARA PRASAD RATH
48	RPFAM/217/2022 292/2022	GAYADHAR MUDULI-MP	SUSANTA KUMAR NATH
49	RPFAM/218/2022 342/2022	TIKAN CH. MOHANTY-MP	M/S P.K. KHATEI
50	WPC(OA)/430/2018 343/2022	BIJAY BARIK-MP	M/S.RAMAKANTA SAHOO
51	WPC(OA)/429/2018 344/2022	RAMBILASH MANGARAJ-MP	PRADEEP KUMAR MAHAPATRA
52	WPC(OA)/265/2018 345/2022	PRADEEPTA KUMAR DASH-MP	M/S A.K. CHHATOI
53	WPC(OA)/530/2018 346/2022	NARENDRA MAHARANA-MP	M/S S.N DAS
54	WPC(OA)/503/2018 346/2022	BIBHU PRASAD MISHRA-MP	M/S S.N DAS
55	WPC(OA)/502/2018 347/2022	NIRMAL KUMAR PRADHAN-MP	M/S K.N. DAS
56	WPC(OA)/329/2018 348/2022	SNIGDHARANI NAYAK-MP	M/S SURYA NARAYAN DAS
57	WPC(OA)/499/2018 349/2022	ASHOK KUMAR BEHERA-MP	M/S SURYA NARAYAN DAS
	WPC(OA)/500/2018		

58	388/2022 TRP(C)/345/2022	SUNITA SAMAL-MP	CHITTA RANJAN SAHU
59	389/2022 TRP(C)/346/2022	SALINA BHUYAN-MP	MANORANJAN ACHARYA
60	390/2022 TRP(C)/347/2022	BAIJAYANTI SARANGI-MP	ABHILASH MISHRA
61	391/2022 TRP(C)/348/2022	SWOPNA RANI GOCHHAYAT-MP	AJAYA NAYAK
62	547/2022 FAO/241/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COOPERATIVE SOCIETY LTD.-MP	PRITIKASHI KUMAR MOHANTY
63	548/2022 FAO/845/2019	M/S.CONSolidATED CONSTRUCTION CONSORTIUM LTD.-MP	M.P.S. MISHRA
64	549/2022 FAO/846/2019	M/S. CONSOLIDATED CONSTRUCTION CONSORTIUM LTD.-MP	M.S.B.MISHRA
65	550/2022 FAO/847/2019	M/S.CONSolidATED CONSTRUCTGION CONSORTIUM LTD.-MP	M.S.P.MISHRA
66	551/2022 FAO/848/2019	M/S.CONSolidATED CONSTRUCTION CONSORTIUM LTD.-MP	M.S.P.MISHRA
67	552/2022 FAO/208/2022	AKSHYA KUMAR CHOUDHURY-MP	SATYABRATA MOHANTY
68	553/2022 FAO/363/2022	SANJEEB KUMAR MOHAPATRA-MP	BANSHIDHAR BAUG
69	554/2022 FAO/266/2022	LEGAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANYSOMINDA,INDIA-CORP-MP	
70	555/2022 FAO/267/2022	LEGAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANYSOMINDA,INDIA-CORP-MP	
71	556/2022 FAO/266/2022	LEGAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANYSOMINDA,INDIA-CORP-MP	
72	557/2022 FAO/267/2022	LEGAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANYSOMINDA,INDIA-CORP-MP	
73	558/2022 FAO/267/2022	LEGAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANYSOMINDA,INDIA-CORP-MP	
74	559/2022 FAO/267/2022	LEGAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANYSOMINDA,INDIA-CORP-MP	
75	560/2022 FAO/364/2022	MUNI DEVI-MP	SATYABAN SAHOO
76	561/2022 FAO/258/2022	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
77	562/2022 FAO/140/2022	THE LEGAL MANAGER (CLAIMS), M/S. RELIANCE G.I.CO.G.P.DUMHA	
78	607/2022 CRLREV/435/2022	MITA DAS-MP	LINGARAJ DASH
79	608/2022 CRLREV/326/2022	AMIT NAIK@AMIT KUMAR NAIK-MP	ARUN KUMAR DAS 1
80	609/2022 CRLREV/591/2008	RAMESH CH. SWAIN-MP	M/S.DEEPAK KU. SUNDARAY
81	610/2022 CRLREV/437/2022	HEMANTA KUMAR SINGH @ SING-MP	KAMALAKANTA MOHANTA
82	611/2022 CRLREV/437/2022	HEMANTA KUMAR SINGH @ SING-MP	KAMALAKANTA MOHANTA
83	611/2022 CRLREV/437/2022	HEMANTA KUMAR SINGH @ SING-MP	KAMALAKANTA MOHANTA
84	612/2022 CRLREV/437/2022	HEMANTA KUMAR SINGH @ SING-MP	KAMALAKANTA MOHANTA
85	933/2022 RSA/331/2005	HARASAMANI MOHAPATRA-MP	M/S.N.C.PATI
86	934/2022 RSA/39/2006	PRAFULLA DIXIT-MP	M/S.BRAJA RAJA DASH
87	935/2022 RSA/39/2006	PRAFULLA DIXIT-MP	M/S.BRAJA RAJA DASH
88	936/2022 RSA/39/2006	PRAFULLA DIXIT-MP	M/S.BRAJA RAJA DASH
89	937/2022	RANJEETA ACHARYA-MP	SAUMYA MISHRA

	RSA/378/2019		
90	937/2022 WPC(OAC)/305/2018	JANMENJAYA SWAIN-MP	M/S ANUP KUMAR MOHAPATRA
91	938/2022 RSA/496/2007	ASIT K.PATTNAIK-MP	
92	938/2022 WPC(OAC)/303/2018	SUDARSAN BEHERA-MP	BHAWANI PRASAD TRIPATHY
93	939/2022 WPC(OAC)/291/2018	JUDHISTIR GOUDO-MP	HARAPRASAD RATH
94	939/2022 RSA/496/2007	ASIT K.PATTNAIK-MP	
95	939/2022 CMP/1326/2019	NAROTTAM MOHAPATRA-MP	RAMKRUSHNA RATH
96	940/2022 RSA/496/2007	ASIT K.PATTNAIK-MP	
97	940/2022 WPC(OAC)/292/2018	YASOBANTA OJHA-MP	GAUTAM MISHRA
98	940/2022 CMP/896/2022	DAYANIDHI PANIGRAHI-MP	VIVEKANAND JENA
99	941/2022 WPC(OAC)/266/2018	PADMANAVA SETHY-MP	K.K.SWAIN
100	941/2022 CMP/897/2022	JINMAYEE DAS-MP	NIRANJAN PRASAD PATRA
101	941/2022 RSA/496/2007	ASIT K.PATTNAIK-MP	
102	942/2022 CMP/898/2022	PRAKASH KUMAR ROUT-MP	TUSAR KUMAR MISHRA
103	942/2022 WPC(OAC)/266/2018	PADMANAVA SETHY-MP	K.K.SWAIN
104	942/2022 RSA/217/2022	ADITYA NARAYAN MOHAPATRA-MP	KISHORE KUMAR MISHRA
105	943/2022 WPC(OAC)/263/2018	SABITA KANUNGO-MP	K.K.SWAIN
106	943/2022 CMP/899/2022	R.RAJALAXMI-MP	LALIT KUMAR MAHARANA
107	944/2022 WPC(OAC)/222/2018	RAMAKANTA JENA-MP	M/S PUPUN DAS
108	944/2022 CMP/1335/2019	SAMBHUNATH PANIGRAHI-MP	MR.BHAKTAHARI MOHANTYD.P.MOHANTY
109	945/2022 WPC(OAC)/4003/2016	SUBHASISH PARIDA-MP	
110	945/2022 CMP/895/2022	SANJEEB KUMAR MOHAPATRA-MP	BANSHIDHAR BAUG
111	946/2022 CMP/895/2022	SANJEEB KUMAR MOHAPATRA-MP	BANSHIDHAR BAUG
112	946/2022 WPC(OAC)/4559/2016	BICHITRA BAG-MP	
113	947/2022 CMP/900/2022	NARSINGHA @ NRUSINGHA BEHERA-MP	SIVA SANKAR CHAINI
114	947/2022 WPC(OAC)/1964/2017	AKHAYA KUMAR NAIK-MP	M/S.MANOJA KUMAR KHUNTIA
115	948/2022 WPC(OAC)/2457/2016	SANTOSH KUMAR PRUSTY-MP	
116	949/2022 WPC(OAC)/2455/2016	SUAHAMA MEHER-MP	
117	950/2022 WPC(OAC)/474/2018	PROF. DR. DATTESWAR HOTA-MP	M/S P.K. RATH
118	951/2022 WPC(OAC)/655/2018	SANGHAMITRA PATTANAIK-MP	M/S LAXMIKANTA MOHANTY
119	952/2022 WPC(OAC)/349/2018	BALUNKESWAR PRADHAN-MP	SUSHANTA KUMAR PRADHAN
120	953/2022 WPC(OAC)/585/2017	BHAGYADHAR PRUSTY-MP	

121	954/2022 WPC(OAC)/3694/2017	BIMAL KUMAR MOHANTY-MP	M/S SHASHI BHUSAN JENA
122	955/2022 WPC(OAC)/3262/2017	DR. PRANAB KUMAR PRUSTY-MP	SHIVSANKAR MOHANTY
123	956/2022 WPC(OAC)/2018/2017	MADHAB CHANDRA ROUT-MP	J.M.PATTNAIK, C.PANIGRAHI
124	957/2022 WPC(OAC)/2018/2017	MADHAB CHANDRA ROUT-MP	J.M.PATTNAIK, C.PANIGRAHI
125	958/2022 WPC(OAC)/3551/2017	BIDYANATH DASH-MP	M/S K . K SWAIN
126	959/2022 WPC(OAC)/1764/2016	GOBINDA CHANDRA SATAPATHY-MP	M/S SMRUTI RANJAN PATRA
127	960/2022 WPC(OAC)/4301/2015	NILAKANTHA PRASAD PATRA-MP	
128	990/2022 MACA/982/2019	DHULESWAR KHUNTIA-MP	M/S.K.C.NAYAK
129	991/2022 MACA/838/2019	MUSI MALLICK-MP	M/S.K.C.NAYAK
130	992/2022 MACA/838/2019	MUSI MALLICK-MP	M/S.K.C.NAYAK
131	993/2022 MACA/387/2022	LAXMI SAHOO-MP	B.N.SAMANTARAY
132	994/2022 MACA/387/2022	LAXMI SAHOO-MP	B.N.SAMANTARAY
133	995/2022 MACA/852/2011	KASARIA BANDHU and ORS-MP	RAMESH CHANDRA PRADHAN
134	996/2022 MACA/852/2011	KASARIA BANDHU and ORS-MP	M/S.K.C.NAYAK
135	997/2022 MACA/1243/2018	RELIANCE G.I.CO.LTD.-MP	M/S.G.P.DUTTA
136	998/2022 MACA/453/2022	ANJITA BEHERA-MP	BISWAJIT MOHANTY
137	999/2022 MACA/454/2022	BARSA DHIR @ SINGH-MP	BISWAJIT MOHANTY
138	1000/2022 MACA/454/2022	BARSA DHIR @ SINGH-MP	BISWAJIT MOHANTY
139	1001/2022 MACA/455/2022	CHOLA MS G.I.CO. LTD.-MP	ADAM ALI KHAN
140	1002/2022 MACA/430/2022	SRIRAM G.I.CO. LTD.-MP	G.P.DUTTA
141	1003/2022 MACA/456/2022	THE MANAGER CLAIMS, M/S. CHOLAMANDALAM M/S. GG.P.DUTTA	
142	1004/2022 MACA/457/2022	THE ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
143	1470/2022 CRLA/776/2022	SACHIDANANDA PRUSTY-MP	SOURA CHANDRA MOHAPATRA
144	1471/2022 CRLA/776/2022	SACHIDANANDA PRUSTY-MP	SOURA CHANDRA MOHAPATRA
145	1472/2022 CRLA/1/2022	ARAKHITA MAJHI-MP	BHABANI SHANKAR DASPARIDA
146	1473/2022 CRLA/777/2022	BHIKARI @ PRADIPTA KUMAR JENA-MP	ARIJEET MISHRA
147	1474/2022 CRLA/777/2022	BHIKARI @ PRADIPTA KUMAR JENA-MP	ARIJEET MISHRA
148	1475/2022 CRLA/777/2022	BHIKARI @ PRADIPTA KUMAR JENA-MP	ARIJEET MISHRA
149	1476/2022 CRLA/778/2022	GOBARA @ GOBARDHAN JENA @ DINABANDHU-MP	RADHIKA RANJAN BHATTACHARYA
150	1477/2022 CRLA/778/2022	GOBARA @ GOBARDHAN JENA @ DINABANDHU-MP	RADHIKA RANJAN BHATTACHARYA
151	1478/2022 CRLA/779/2022	PRASANTA BARIK-MP	AMITAV TRIPATHY
152	1479/2022	PRASANTA BARIK-MP	AMITAV TRIPATHY

	CRLA/779/2022		
153	1480/2022	RAMAKANTA DIGAL-MP	SOUGAT DASH
	CRLA/780/2022		
154	1481/2022	RAMAKANTA DIGAL-MP	SOUGAT DASH
	CRLA/780/2022		
155	1482/2022	DAMODAR DAS-MP	ASHIS RANJAN MOHANTY
	CRLA/782/2022		
156	1483/2022	DAMODAR DAS-MP	ASHIS RANJAN MOHANTY
	CRLA/782/2022		
157	1483/2022	TRILOCHAN DAS-MP	ANUGRAHA NARAYAN SAMANTARAY
	ABLAPL/15029/2021		
158	1484/2022	CHAKA DOLA NAIK-MP	
	ABLAPL/10412/2022		
159	1484/2022	RAMESH BEHERA-MP	SOURA CHANDRA MOHAPATRA
	CRLA/781/2022		
160	1485/2022	RAMESH BEHERA-MP	SOURA CHANDRA MOHAPATRA
	CRLA/781/2022		
161	1485/2022	RAMESH CHANDRA SWAIN-MP	MANAS RANJAN PANDA
	ABLAPL/18647/2019		
162	1486/2022	NANU @ SAMBIT RANA-MP	MANAS RANJAN PANDA
	ABLAPL/5875/2022		
163	1486/2022	KUNJA BIHARI BAG-MP	MANAS KUMAR CHAND
	CRLA/783/2022		
164	1487/2022	BINOD DAKUA-MP	
	ABLAPL/12293/2021		
165	1487/2022	KUNJA BIHARI BAG-MP	MANAS KUMAR CHAND
	CRLA/783/2022		
166	1488/2022	PRAMOD KUMAR JENA-MP	
	ABLAPL/3605/2021		
167	1488/2022	PRASANT KUMAR PRADHAN-MP	BIKRAM KESHARI BAL
	CRLA/785/2022		
168	1489/2022	URMILA PRADHAN-MP	BIKRAM KESHARI BAL
	CRLA/786/2022		
169	1489/2022	BIBHAS BEHERA-MP	
	ABLAPL/9718/2022		
170	1490/2022	PRASANT KUMAR PRADHAN-MP	BIKRAM KESHARI BAL
	CRLA/785/2022		
171	1490/2022	MIR RAJA ALLI-MP	
	ABLAPL/10037/2022		
172	1491/2022	URMILA PRADHAN-MP	BIKRAM KESHARI BAL
	CRLA/786/2022		
173	1491/2022	ASIT KUMAR PANDA-MP	
	ABLAPL/9794/2022		
174	1492/2022	PRASANT KUMAR PRADHAN-MP	BIKRAM KESHARI BAL
	CRLA/785/2022		
175	1492/2022	ASIT KUMAR PANDA-MP	
	ABLAPL/9812/2022		
176	1493/2022	URMILA PRADHAN-MP	BIKRAM KESHARI BAL
	CRLA/786/2022		
177	1493/2022	ASIT KUMAR PANDA-MP	
	ABLAPL/9458/2022		
178	1494/2022	ASIT KUMAR PANDA-MP	
	ABLAPL/9792/2022		
179	1494/2022	BASUDEV SAHOO-MP	RAMANI KANTA PATTANAIAK
	CRLA/787/2022		
180	1495/2022	PINKU BEHERA-MP	
	ABLAPL/10479/2022		
181	1495/2022	BASUDEV SAHOO-MP	RAMANI KANTA PATTANAIAK
	CRLA/787/2022		
182	1496/2022	KABITA OJHA-MP	
	ABLAPL/9410/2020		
183	1496/2022	SASHIKANTA SATAPATHY-MP	PRADEEP KUMAR MAHAPATRA
	CRLA/788/2022		

184	1497/2022 ABLAPL/7975/2022	SATYAJIT SWAIN-MP	
185	1497/2022 CRLA/788/2022	SASHIKANTA SATAPATHY-MP	PRADEEP KUMAR MAHAPATRA
186	1498/2022 ABLAPL/8930/2022	RIPU SENAPATI @ PRATAP CHANDRA SENAPATI @ PRATAP SENAPATI-MP	
187	1499/2022 ABLAPL/8875/2022	ANUSAYA PRADHAN-MP	
188	1500/2022 ABLAPL/6978/2022	SANTOSH NAYAK @ KANHU-MP	
189	1501/2022 ABLAPL/2578/2022	PRIYABRATA DORA-MP	
190	1502/2022 ABLAPL/6219/2021	DINESH MIRDHA-MP	
191	1503/2022 ABLAPL/8610/2022	PRASANT JENA-MP	
192	1504/2022 ABLAPL/8468/2022	PRASANNA KUMAR MOHAPATRA-MP	
193	1505/2022 ABLAPL/154/2022	RANA MUNA DORA-MP	
194	1506/2022 ABLAPL/8463/2021	PRADOSH KUMAR PADHI-MP	
195	1507/2022 ABLAPL/7647/2021	SOMANATH JENA-MP	
196	1508/2022 ABLAPL/2217/2022	KALU CHARAN PADHI @ PRASANTA KUMAR PADHI-MP RAJENDRA NARAYAN ROUT	
197	1509/2022 ABLAPL/3691/2022	SABITA SUNDARAY @ SUNDARA-MP	RAJENDRA NARAYAN ROUT
198	1642/2022 BLAPL/8194/2022	KRISHNA DAS-MP	JUGALA KISHORE PANDA
199	1643/2022 BLAPL/3631/2022	BAIKUNTHANATH NAIK-MP	JUGAL KISHOR ROUT
200	1644/2022 BLAPL/7599/2021	MANTU DIGAL-MP	P. CHANDRA SEJPADA
201	1645/2022 BLAPL/8876/2022	BADGA DIGAL-MP	AMITAV TRIPATHY
202	1646/2022 BLAPL/3229/2022	CHHABI @ PRIYATAMA DAS-MP	
203	1647/2022 BLAPL/4831/2022	RAJESH BAGH @ CHINIMAHULIA @ CHITU @ RAJESH BAH @ SUGRI-MP	
204	1648/2022 BLAPL/8533/2022	KARTIKA SABAR-MP	SIDDHARTH GOUTAM DAS
205	1649/2022 BLAPL/3710/2022	D. SURENDRA PATRA-MP	SUNIL KUMAR PALAI
206	1650/2022 BLAPL/7643/2022	RANA MUNA DORA-MP	BIDYALOK MOHAPATRA
207	2010/2022 CRLMC/1003/2021	K.SRINIVASAN-MP	KAJAL SAHOO
208	2011/2022 CRLMC/1844/2022	NEHERU BUDEK-MP	
209	2012/2022 CRLMC/2539/2022	JANATA JHA-MP	PRIYA RANJAN SINGH
210	2013/2022 CRLMC/1214/2022	MANJULATA NAYAK-MP	
211	2014/2022 CRLMC/2541/2022	HARI KUMBHAR@MURULU-MP	SOUBHAGYA KUMAR DASH
212	2015/2022 CRLMC/2543/2022	PITABASH MISHRA-MP	BIDYADHAR MANASINGH
213	2016/2022 CRLMC/2544/2022	SUHASINI OJHA-MP	PRASANTA KUMAR MOHANTY 2
214	2017/2022 CRLMC/2547/2022	NIRANJAN BEHERA-MP	ANIRUDHA DAS
215	2018/2022	SURYA KANTA RAY-MP	BISWA KUMAR MISHRA

216	CRLMC/2549/2022 2019/2022	PRADEEPTA KUMAR BEHERA@SAGAR BEHERA-MP	PRIYA RANJAN SINGH
217	CRLMC/2550/2022 2020/2022	RAJIV MOHANTY-MP	BITAS KUMAR SWAIN
218	CRLMC/2552/2022 2021/2022	PRABHAT KUMAR BHOLA-MP	ANIRUDHA DAS
219	CRLMC/2553/2022 2022/2022	RAKESH AGARAWAL@PINTU AGARWAL-MP	GOKULANANDA SAHU
220	CRLMC/2554/2022 2023/2022	SAMBIT SATAPATHY-MP	SOUBHAGYA SWAIN
221	CRLMC/2556/2022 2024/2022	NIRANJAN BEHERA-MP	ANIRUDHA DAS
222	CRLMC/2561/2022 2025/2022	JAGANNATH DAS-MP	GOPAL PRASAD JENA
223	CRLMC/2562/2022 2026/2022	LAXMIDHAR NAYAK-MP	DEVASHIS PANDA
224	CRLMC/2563/2022 2027/2022	GIRIJA SANKAR DAS-MP	
225	CRLMC/2058/2022 2028/2022	ANITA MATI-MP	SMRUTI RANJAN MOHAPATRA
226	CRLMC/2564/2022 2029/2022	SATYAJIT DASH-MP	AJAYA KUMAR MOHARANA
227	CRLMC/2565/2022 2030/2022	RAGHUNATH PANIGRAHI-MP	JAJATI KESHARI KHUNTIA
228	CRLMC/2566/2022 2031/2022	PARTHA SARATHI DAS-MP	LALITENDU MISHRA
229	CRLMC/2568/2022 2032/2022	PARTHA SARATHI DAS-MP	LALITENDU MISHRA
230	CRLMC/2569/2022 2933/2022	PRADEEP KUMAR BISOYI-MP	GYANARANJAN SETHI
231	WA/410/2022 2934/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
232	WA/1201/2022 2935/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
233	WA/1201/2022 2936/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
234	WA/1201/2022 2937/2022	STATE OF ODISHA-MP	SANJAY RATH, ASC
235	WA/1202/2022 2938/2022	STATE OF ODISHA-MP	SANJAY RATH, ASC
236	WA/1202/2022 2939/2022	STATE OF ODISHA-MP	SANJAY RATH, ASC
237	WA/1202/2022 2940/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
238	WA/1203/2022 2941/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
239	WA/1203/2022 2942/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
240	WA/1203/2022 2943/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
241	WA/1204/2022 2944/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
242	WA/1204/2022 2945/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
243	WA/1205/2022 2946/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
244	WA/1205/2022 2947/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
245	WA/1205/2022 2948/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, A.S.C.
246	WA/1207/2022 2949/2022	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, A.S.C.

247	2950/2022 WA/1139/2022	STATE OF ODISHA-MP	SHASANKA SEKHAR PATRA, ASC
248	12490/2022 WP(C)/19096/2022	CH. SAI KRISHNA RAO-MP	
249	12491/2022 WP(C)/19095/2022	SABITA MANJARI PANDA-MP	
250	12492/2022 WP(C)/23429/2022	DR. UTKAL RANJAN ACHARYA-MP	JAJATI KESHARI KHUNTIA
251	12493/2022 WP(C)/18164/2022	NALINIKANTA MISHRA-MP	
252	12494/2022 WP(C)/9366/2012	DR.MRSSUPRIYA DASH-MP	
253	12495/2022 WP(C)/22456/2022	RAJENDRA PRASAD PANDA-MP	RAMESH AGARWAL
254	12496/2022 WP(C)/16360/2022	ASHOK KUMAR PANDA-MP	BIGYAN KUMAR SHARMA
255	12497/2022 WP(C)/23440/2022	UJJAL MINZ-MP	BHAKTA RANJAN BARIK
256	12498/2022 WP(C)/20824/2022	BANAJA PANDA-MP	BANAJA PANDA (In Person)
257	12499/2022 WP(C)/23444/2022	ABHINANDAN DASH-MP	AUROVINDA MOHANTY
258	12500/2022 WP(C)/23445/2022	TAMADA PARVATHI @ R.PARVATI @ T. PARVATI-MP	BIRAJA PRASANNA DAS
259	12501/2022 WP(C)/21806/2022	M/S. GVR-GKC-SHIVAM (JV), CHENNAI-MP	AMIT PATTANAİK
260	12502/2022 WP(C)/23448/2022	SIBARAM SABAT-MP	DIGAMBAR SETHI
261	12503/2022 WP(C)/21792/2022	MANGULU BEHERA-MP	
262	12504/2022 WP(C)/23453/2022	SMC OF PATENIGAON GOVT. PRIMARY SCHOOL, PATENIGAON-MP	IKHANO KUMAR SWAIN
263	12505/2022 WP(C)/23427/2013	NIBEDITA MANASWINEE-MP	M/S.JAYDEV SENGUPTA
264	12506/2022 WP(C)/20506/2022	PREM SAGAR DIP-MP	
265	12507/2022 WP(C)/18516/2022	TARUN KUMAR NANDY-MP	
266	12508/2022 WP(C)/15363/2022	SUDHIR KUMAR ROUT-MP	KRISHNA CHANDRA SAHU
267	12509/2022 WP(C)/7447/2021	RENUKA DEI-MP	
268	12510/2022 WP(C)/23481/2022	SAJAN KUMAR KHANDELWAL-MP	ARIJEET MISHRA
269	12511/2022 WP(C)/19093/2022	RAMESH SAMAL-MP	TRILOCHAN PANIGRAHI
270	12512/2022 WP(C)/23484/2022	AFROJ PARWEEN-MP	ARIJEET MISHRA
271	12513/2022 WP(C)/23485/2022	BISUDHANANDA BEHERA-MP	GYANARANJAN SETHI
272	12514/2022 WP(C)/23487/2022	SK. MAMATAJ-MP	BIJAYA KUMAR BEHERA I
273	12515/2022 WP(C)/25024/2021	BISWA RANJAN PATTNAİK-MP	DR.JITENDRA KUMAR LENKA
274	12516/2022 WP(C)/13033/2022	PRASANTA KUMAR NANDA-MP	
275	12517/2022 WP(C)/23501/2022	PALAK RAJPOOT-MP	DAYANANDA MOHAPATRA
276	12518/2022 WP(C)/23502/2022	GAJENDRA PATASAHANI-MP	DAYANANDA MOHAPATRA
277	12519/2022 WP(C)/23503/2022	MANOJ KUMAR SAMAL-MP	SUBIR PALIT
278	12520/2022	DINABANDHU MAHAKUL-MP	PRASANNA KUMAR SAHOO

279	WP(C)/23505/2022 12521/2022	SRIKANTA JENA-MP	DAYANANDA MOHAPATRA
280	WP(C)/14937/2021 12522/2022	PUSPANJALI SAHOO-MP	AJAYA KUMAR JENA
281	WP(C)/23511/2022 12523/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
282	WP(C)/23458/2022 12524/2022	INDUREKHA JENA-MP	ABHILASH MISHRA
283	WP(C)/23514/2022 12525/2022	ADITYA MISHRA-MP	RUDRA NARAYAN PARIJA
284	WP(C)/23519/2022 12526/2022	TRILOCHANA ROUT-MP	SUBASH CHANDRA PUSPALAKA
285	WP(C)/23526/2022 12527/2022	M/S JAGANNATH STORE, DHENKANAL-MP	ASIT KUMAR DASH
286	WP(C)/22568/2022 12528/2022	M/S SWAIN AND CO.-MP	ASIT KUMAR DASH
287	WP(C)/18363/2022 12529/2022	PRAVA RANJAN MISHRA-MP	CHINMAYA KUMAR NAYAK
288	WP(C)/22415/2022 12530/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
289	WP(C)/23462/2022 12531/2022	MANMATH KUMAR GIRI-MP	PRASANTA KUMAR SATAPATHY
290	WP(C)/23532/2022 12532/2022	BETUNA SWAIN-MP	KUNAL KUMAR SWAIN
291	WP(C)/23534/2022 12533/2022	DILLIP KUMAR SAHOO-MP	
292	WP(C)/39227/2021 12534/2022	KARTIK CHANDRA PAL-MP	RAJJEET ROY
293	WP(C)/3339/2021 12535/2022	BHOLESWAR SAHOO-MP	
294	WP(C)/19618/2022 12536/2022	PRAMOD KU.BIHARI-MP	T.K.BISWAL
295	WP(C)/17852/2009 12537/2022	JYOTIRAJ ROUT-MP	NIRANJAN LENKA
296	WP(C)/23540/2022 12538/2022	SANKAR PRASAD MISHRA-MP	BIBHUTI BHUSAN MISHRA
297	WP(C)/10800/2022 12539/2022	BIJAY MIRDHA-MP	BASANTA KUMAR BARIK
298	WP(C)/23542/2022 12540/2022	MANTYENA PADMAJA-MP	PRADIPTA KUMAR MOHANTY
299	WP(C)/35927/2021 12541/2022	NIBEDITA BAL-MP	PRAFULLA KUMAR KAR
300	WP(C)/23545/2022 12542/2022	TURELU SHYAM SUNDAR-MP	BIPIN KUMAR NAYAK
301	WP(C)/22644/2022 12543/2022	AHALYA MOHANTY-MP	TAPAN KUMAR BISWAL
302	WP(C)/23547/2022 12544/2022	PRAVA RANJAN PATTNAIK-MP	BIBEKANANDA BHUYAN
303	WP(C)/23143/2022 12545/2022	FALCON MARINE EXPORTS LTD.,BBSR-MP	BIBEKANANDA BHUYAN
304	WP(C)/23144/2022 12546/2022	SUDIPTA KUMAR SATPATHY-MP	NIRANJAN LENKA
305	WP(C)/23555/2022 12547/2022	BIKRAM BEHERA-MP	NIRANJAN LENKA
306	WP(C)/23558/2022 12548/2022	TANU SAHU-MP	PRASANTA KUMAR SATAPATHY
307	WP(C)/23559/2022 12549/2022	JAYANTI SETH-MP	ABINASH ROUTH
308	WP(C)/23560/2022 12550/2022	A.V.MOHAN RAO-MP	PRASANTA KUMAR SATPATHY
309	WP(C)/23562/2022 12551/2022	PUSHPANJALI SAHU-MP	BIPLAB P.B. BAHALI
	WP(C)/23563/2022		

310	12552/2022 WP(C)/23566/2022	DHANESWAR SAHOO-MP	GIRIJA SANKAR NAYAK
311	12553/2022 WP(C)/23567/2022	BISWANATH NAYAK @ NAIK-MP	RABI NARAYAN BEHERA
312	12554/2022 WP(C)/21019/2022	PROF. SANJIV MITTAL-MP	KOUSIK ANANDA GURU
313	12555/2022 WP(C)/21019/2022	PROF. SANJIV MITTAL-MP	KOUSIK ANANDA GURU
314	12556/2022 WP(C)/23571/2022	KAJOL RATAN-MP	SIDHARTH PRASAD DAS
315	12557/2022 WP(C)/23574/2022	SAMBHU PANIGRAHI-MP	SIDHARTH PRASAD DAS
316	12558/2022 WP(C)/23576/2022	NATABARA BEHERA-MP	BIKRAM KESHARI MOHANTY
317	12559/2022 WP(C)/22984/2022	M/S. GHANASHYAM MISHRA AND SONS PVT. LTD., MAYAKRANJA	KABIN SAHOO
318	12560/2022 WP(C)/29151/2011	SHANKARLAL AGARWALLA-MP	
319	12561/2022 WP(C)/12438/2022	RATNAKAR SETHY-MP	S.RATH
320	12562/2022 WP(C)/23579/2022	DILLIP KUMAR SAHOO-MP	JAGNNATH BHUYAN
321	12563/2022 WP(C)/23578/2022	SMC OF CH. KANAMANA PRY. SCHOOL, GANJAM-MP	KSHIROD KUMAR ROUT
322	12564/2022 WP(C)/23581/2022	PRAVASINI PANDA-MP	PRAVAT KUMAR NAYAK
323	12565/2022 WP(C)/18818/2022	ADITYA EASTERN (INDIA) AGENCIES PVT. LTD., BBSR-MP	
324	12566/2022 WP(C)/18996/2022	BAIRAGI SAHU-MP	SANTOSH KUMAR NANDA
325	12567/2022 WP(C)/11561/2022	PRATAP CHANDRA ACHARYA-MP	SWAPNA KUMAR OJHA
326	12568/2022 WP(C)/23585/2022	DUSMANTA KUMAR SUNANI-MP	SWAPNA KUMAR OJHA
327	12569/2022 WP(C)/23586/2022	M/S PRABHAT DALASINGHRAJ-MP	KANANBALA ROY CHOUDHURY
328	12570/2022 WP(C)/23588/2022	PRAFULLA KUMAR NAIK-MP	SWAPNA KUMAR OJHA
329	12571/2022 WP(C)/23591/2022	SENAPATI MANGARAJ-MP	SWAPNA KUMAR OJHA
330	12572/2022 WP(C)/11604/2022	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
331	12573/2022 WP(C)/23595/2022	PRASANTA KUMAR DAS-MP	BISWABIHARI MOHANTY
332	12574/2022 WP(C)/23596/2022	M/S SULTAN ENTERPRISES PVT. LTD., BBSR-MP	SIDHARTHA RAY
333	12575/2022 WP(C)/23598/2022	AJAYA KUMAR MAHARANA-MP	MAMATA MISHRA
334	12576/2022 WP(C)/23599/2022	GUGNANI AUTOMOBILES, BBSR-MP	LALIT KUMAR MAHARANA
335	12577/2022 WP(C)/23606/2022	RAMESH CHANDRA DAS-MP	JAJATI KESHARI KHUNTIA
336	12578/2022 WP(C)/23607/2022	KAILASH CHANDRA SATPATHY-MP	SANTOSH KUMAR MAHANTY
337	12579/2022 WP(C)/9203/2016	KEDAR NATH BEHERA-MP	ANJAN KU BISWAL
338	12580/2022 WP(C)/20544/2022	SUJIT KUMAR BEHERA-MP	
339	12581/2022 WP(C)/18842/2022	KIRANLAXMI INFRA PROJECTS, BBSR-MP	BIBHUTI KESHARI BISWAL
340	12582/2022 WP(C)/30949/2020	BISWAMITRA PRUSTY-MP	SITIKANT MISHRA
341	12583/2022	M/S BRAHMA PLASTIC INDUSTRY, BBSR-MP	FALGUNI RAJGURU MOHAPATRA

342	WP(C)/23612/2022 12584/2022	M/S. MAA KANAK DURGA ENTERPRISES, CUTTACK-MP	PRATIK DASH
343	WP(C)/23613/2022 12585/2022	SOURAV ROUT-MP	M.PRATAP@ PRATAP KUMAR MOHAPATRA
344	WP(C)/31988/2021 12586/2022	SANJAYA KUMAR DASH-MP	SUKANTA KUMAR DALAI
345	WP(C)/23614/2022 12587/2022	MINATI DASH-MP	
346	WP(C)/19716/2022 12588/2022	BIBHU PRASAD SWAIN-MP	SANTOSH KUMAR SAMANTARAY
347	WP(C)/23615/2022 12589/2022	MURALIDHAR MAHARANA-MP	M/S.LALITENDU MISHRA
348	WP(C)/15582/2017 12590/2022	HEMANTA BACHHA-MP	SUKANTA KUMAR DALAI
349	WP(C)/23616/2022 12591/2022	DHANU BEHERA-MP	PABITRA KUMAR NAYAK
350	WP(C)/23619/2022 12592/2022	DHANU BEHERA-MP	PABITRA KUMAR NAYAK
351	WP(C)/23619/2022 12593/2022	SUCHITRA PATI-MP	DEVASHIS PANDA
352	WP(C)/23621/2022 12594/2022	JAYARAM NAYAK-MP	KISHORE KUMAR MISHRA
353	WP(C)/23622/2022 12595/2022	M/S. GVR-GKC-SHIVAM (JV), CHENNAI-MP	AMIT PATTANAİK
354	WP(C)/21806/2022 12596/2022	BISHNU CHARAN JENA-MP	NIRANJAN LENKA
355	WP(C)/22591/2022 12597/2022	SURYAMANI PAL-MP	SATYABRATA SENAPATI
	WP(C)/23624/2022		